

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 365/2021

IN THE MATTER OF:

Shamsher Singh

... Applicant

VERSUS

Govt. of NCT of Delhi

.... Respondents

NDOH:-06.12.2023

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Filed by

(Dr. K. S. Jayachandran)
Special Secretary (Environment),
Government of NCT of Delhi

Date : 05.12.2023

Place:- Delhi

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**COMPLIANCE / ACTION TAKEN REPORT OF GOVERNMENT OF
NCT OF DELHI IN TERMS OF THE ORDER DATED 17.10.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter related to septage management in NCT of Delhi and has given following directions vide order dated 17.10.2023 :

"3. Considering the seriousness of the issue involved, the Tribunal had required the Chief Secretary, Delhi to file action taken report.

4. Record reflects that no report has been filed by the Chief Secretary, Delhi.

5. A compliance report dated 09.05.2023 under the signature of Special Secretary, (Env.) cum Member Secretary, Delhi Pollution Control Committee (DPCC) has been filed but, the said report also does not reflect any effective steps taken at the ground level to improve the situation. The report only mentions about certain meetings, proposals, etc.

6. Hence, considering the issue involved, we give further six weeks' time to the Chief Secretary, Delhi to file the action taken report in

terms of the order of the Tribunal dated 21.12.2022 or to appear personally through virtual mode on the next date of hearing and appraise the Tribunal about the action taken.

7. List on 06.12.2023.

8. A copy of the order be forwarded to the Chief Secretary, Delhi by email for compliance.”

2. That it is most respectfully submitted that the compliance report with respect to order dated 21.12.2022 was filed on 09.05.2023 by the Special Secretary (Environment) cum Member Secretary, DPCC, on behalf of Government of NCT of Delhi / Chief Secretary with the approval of the Chief Secretary, GNCTD containing action taken by Government of NCT of Delhi and DPCC. The website of this Hon'ble Tribunal also shown as report by Government of NCT of Delhi, which was uploaded on the website on 11.05.2023.

3. That the Delhi Jal Board is responsible for the water supply and sewage treatment in NCT of Delhi including sewage / Septic Tank Effluent generated from the Unauthorised Colonies & J.J. Clusters.

4. That coverage of sewerage network in NCT of Delhi is about 82% and remaining 18% area (mainly unauthorized colonies and JJ clusters) is unsewered.

Status of Sewerage Network in Unauthorized Colonies and Connection of JJ Clusters with Sewerage System / Decentralized STPs is as follows :

(A) Sewerage Network in Unauthorized Colonies:

There are 1799 Unauthorized Colonies in Delhi. Timelines for providing sewerage network in unauthorised colonies not having sewerage system are given at Annexure - 10 of the "Action Plan for Rejuvenation of River Yamuna" prepared by the High Level Committee and submitted to Hon'ble Green

Tribunal along with Status Report filed on 31.01.2023 in OA. No. 21/2023 in the matter of Ashwani Yadav Vs. Govt. of NCT of Delhi (Now the said matter is being dealt in OA No. 06/2012 in the matter of Nizamuddin West Association Vs Union of India and Others).

Status of Sewerage Network in Unauthorized Colonies, as provided by Delhi Jal Board is given in following Table:

S. No	Description	Cumulative Status (No.)	Timelines / Remarks
1	Sewer line laid and commissioned	1030	Laid and commissioned
2	Work of sewer network is in Progress	305	November, 2024
3	Colonies where NOC is awaited / O Zone	161	The work shall be taken up after NOC from Forest Deptt. /DDA.
4	Colonies where sewerage network is to be laid along with Decentralized STPs	303	The work shall be taken up after allotment & possession of land for DSTPs by DDA /Revenue Deptt.
	Total	1799	

List of 769 Unauthorized Colonies where Sewerage System is to be laid by DJB along with Status & Proposed Timelines for Providing Sewerage System is enclosed as **Annexure - 1**.

(B) Connection of JJ Clusters with Sewerage System / Decentralized STPs :

There are 639 JJ Clusters in Delhi. Timelines for connecting JJ Clusters with the sewerage system or with Decentralized STPs are given at Annexure - 11 of the "Action Plan for Rejuvenation of River Yamuna" prepared by High Level Committee and submitted to Hon'ble Green Tribunal along with Status Report filed on 31.01.2023 in OA. No. 21/2023 in the matter of Ashwani Yadav Vs. Govt. of NCT of Delhi (Now the said matter is being dealt in OA No. 06/2012 in the matter of Nizamuddin West Association Vs Union of India and Others).

579 out of 639 JJ Clusters have been connected with the sewerage system or with Decentralized STPs for treatment of sewage. Rest of the 60 cases are at various stages.

List of 60 JJ Clusters with Status & Timelines for connecting with the Sewerage System / DSTPs is enclosed as Annexure - 2.

5. That "Delhi Water Board Septage Management Regulation 2018" were notified by the Urban Development Department, GNCTD on 12.11.2018 (published in Gazette on 21.11.2018) and necessary action is to be taken by Delhi Jal Board, District Magistrates and Local Bodies / Municipal Corporations as per the provisions of the said Notification.

6. That High Level Committee (HLC) has been constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA. No. 21/2023 in the matter of Ashwani Yadav Vs. Govt. of NCT of Delhi with Chief Secretary, Delhi as Convener and Secretaries / HODs of various Ministries / Departments of Govt. of India / Delhi as members.

7. That action points of the "Action Plan for Rejuvenation of River Yamuna" prepared by High Level Committee (HLC) including Faecal Sludge (Septage) Management were discussed and progress of various projects were reviewed by the High Level Committee (HLC) in its meetings held on 14.02.2023, 14.03.2023, 21.04.2023, 09.06.2023, 10.08.2023 & 10.10.2023 respectively.

Minutes of the meetings of the HLC upto 5th Meeting on 09.06.2023 were submitted to the Hon'ble Green Tribunal vide Status Report of Govt. of NCT of Delhi filed on 05.07.2023. Minutes of the 6th and 7th meetings of the HLC held on 10.08.2023 & 10.10.2023 respectively have been submitted to the Hon'ble Green Tribunal vide Status Report of Govt. of NCT of Delhi filed on 16.10.2023 in OA No 06 / 2012 in the matter of "Nizamuddin West Association vs. Union of India & Ors."

8. That seven meetings of the High Level Committee (HLC) have been held so far and septage management issue has also been discussed in these meetings. Vide order dated 27.01.2023, a Committee under the chairmanship of Divisional Commissioner, Revenue Department and consisting of CEO, DJB, Commissioner MCD as member and Secy (UD), GNCTD as member cum convener has been constituted to revisit the "Delhi Water Board Septage Management Regulations, 2018" to make them more effective enforceable.

Report of the committee of the meeting held on 28.02.2023 along with proposed amendments in the existing "Delhi Water Board Septage Management Regulation, 2018" has been approved by DJB in its Board meeting on 04.05.2023 and the matter is under process for further necessary action.

9. That, DPCC in exercise of the powers conferred under section 33 (A) of the Water Act, 1974 and keeping in view to curb pollution in River Yamuna in Delhi, issued directions on 27.03.2023 interalia mentioned following:

1 (a) *penalty for deposit of septage by unauthorized (unlicensed) entities shall be Rs. 50,000/- plus confiscation of vehicle, per violation*

(b) *Penalty for disposal of Saptage at places other than the designated places by authorized licensee shall be Rs. 50,000/- per violation.*

(c) *Penalty on a person who uses the services of unlicensed vendors / vehicle for discharging the septage shall be Rs. 10,000/- per violation.*

2. *An officer not lower than the rank of Nayab Tehshildar in DM offices & Sub Inspector in Delhi Police and Sanitary Inspector in MCD and JE in DJB and I&FC shall be competent to impose penalty.*

Copy of the directions issued by DPCC on 27.03.2023 has already been submitted to the Hon'ble Green Tribunal vide Compliance Report filed on 09.05.2023.

(5)

10. Action Taken by Revenue Department, GNCTD

(a) Action Taken in the period of 01.04.2023 to 31.10.2023 with respect to the Directions dated 27.03.2023 of DPCC :

S. No	Action	No. of Inspections	No. of Violations observed	EC Imposed (Rs.)	EC Received (Rs.)	No. of Vehicles confiscated
1	Deposit of Septage by Unauthorized (Unlicensed) Entities	83	1	50,000	50,000	Nil
2	Disposal of Septage at places other than the designated places by Authorized Licensee	62	03	1,10,000	1,10,000	01
3	Use of Services of Unlicensed Vendors / Vehicles by Persons for discharging septage	83	04	85,000	85,000	01
	Total		08	2,45,000	2,45,000	02

Copy of the email dated 13.11.2023 regarding above mentioned action taken report received from Revenue Department, GNCTD is enclosed as Annexure-3.

(b) Action Taken Report of District Magistrates w.r.t. "Delhi Water Board Septage Management Regulations, 2018" in the period of 12.11.2018 to 20.11.2023 is as follows :

- Total No. of Meetings of Septage Management Committees held - 136
- No. of Vehicles /Tankers found unauthorizedly discharging septage into Drains etc. - 68
- No. of Vehicles /Tankers impounded - 63
- No. of Challans / Notices issued - 42
- Total Amount of Environmental Compensation Imposed - Rs 16.79 Lakh
- Total Amount of Environmental Compensation Received -Rs 16.79 Lakh

Copy of the email dated 22.11.2023 regarding above mentioned action taken report received from Revenue Department, GNCTD is enclosed as Annexure-4.

11. Action Taken by Delhi Jal Board

(a) DJB has registered 160 licensed/ authorized vendors (Emptiers) for collection and transportation of sewage from the septic tanks and has identified 86 designated Sewage Pumping Stations (SPS) /Sewage Treatment Plants (STPs) for receiving the Septage for its treatment. Total 174.9 Crore Litres of septage was collected till 31.10.2023 through licensed/ authorized vendors and treated by DJB at its STPs.

(b) DJB vide letter dated 24.11.2023 has informed regarding action taken with respect to suggestions and recommendations mentioned in the Report of Joint Committee headed by Hon'ble Justice (Retd.) Sh. S. P. Garg and order dated 21.12.2022 of Hon'ble National Green Tribunal in OA No. 365 / 2021 in the matter of "Shamsher Singh Vs Govt. of NCT of Delhi". Copy of the letter dated 24.11.2023 of Delhi Jal Board is enclosed as Annexure -5.

Action taken by the Delhi Jal Board and Revenue Department, GNCTD with respect to suggestions / recommendations at para 5 of the order dated 21.12.2022 of Hon'ble National Green Tribunal are briefed in table given below:

Point No	Suggestions and Recommendations	Action Taken
75	As per provisions of Septage Management Regulations, DJB should give wide publicity periodically after every four months on its website as well as through print and electronic media about the vendors to whom it has issued licenses for collection, transportation and disposal of septage. List of all such vendors should be sent to Revenue Department, (GNCTD) and Delhi Police/Traffic Police for necessary action in case of violation.	List of vendors are available on the DJB website as well as published in leading newspapers. List is also shared with District magistrate / revenue department / Delhi Police.
76	Fixed rates/charges for collection and transportation of septage have been prescribed by DJB. It is suggested that there should be rationalization of rates and these be assessed considering the volume of the septic tank waste and the total distance traveled by	DJB has fixed the charges as per the distance of the consumer / septic tank from the designated STP / SPS of DJB. The rate are given as under: 1. Rs. 2000/- per trip upto 5 km.

	the tanker from the point of collection till the disposal at designated SPSs/STPs. There should be wide publicity of the rates/charges to be taken by the vendors from the waste generators to prevent overcharging by them.	2. Rs. 2500/- per trip for 5-10 km. 3. Rs. 2795/- per trip for more than 10 km.
77	The vendors/drivers collecting septic tank must issue a receipt to the consumer for the payments received by them. It should be prepared in triplicate and one copy of the receipt must be deposited by the vendor/driver along with the Deposit Form at the designated STP. It would prevent misuse and exploitation.	The desired format has been finalized by DJB and is sent to the license holders for compliance.
78	Presently, no specific area for collection of septage tank has been earmarked to the vendors and they can collect septic waste from any place throughout Delhi. To have proper control over the vendors to comply with the conditions of the license, it is recommended that DJB should make an assessment as to how many vehicles/tankers are required for disposal of septic waste depending upon number of households having septic tanks and the quantity of the septic waste generated in that district. Considering the requirement of that district, sufficient number of authorized vendors/tankers be deployed there. In case of emergency, the vendors can be permitted to collect septic waste from outside the said district. The DJB or other enforcement agencies will have proper monitoring of the vehicles in their respective districts. The consumers will be aware of vehicles/vendors to be contacted. The vehicles can provide instant services without delay and it will also reduce the cost of transportation.	Septic tanks generally exist in the colonies which don't have the sewerage system. List of vendors nearest to such colonies is already prepared and uploaded on the website of DJB to facilitate the residents to avail the services of the vendors. There is no binding on the vendors to serve in a particular group of colonies. They can serve any colony as per the requirements of the residents.
79	District-Wise Task Force be constituted by DJB in consultation with concerned District Magistrate for taking action against the unauthorized dumping of septage and also for monitoring the activities of authorized	In order to have effective control on unauthorized dumping of septage and vendors, DPCC has issued Directions under section 33 (A) of the Water (Prevention and

	vendors. A Nodal Officer can be appointed to monitor the performance of task forces.	Control of Pollution) Act, 1974 on 27.03.2023. As per the said directions, an officer not lower than the rank of Nayab Tehshildar in DM offices & Sub Inspector in Delhi Police and Sanitary Inspector in MCD and JE in DJB and I&FC are competent to impose penalty.
80	DJB must make necessary action plan for early development of Centralized Monitoring System/GPS for tracking the performance of licensed vehicles. It shall also explore possibility of developing App based monitoring system for regulating the activities of the authorized vendors/tankers. DJB should establish Centralized Control Room with contact number of Nodal Officer at the head office for attending complaints/grievances related to unauthorized vehicles/tankers carrying septage or found discharging in the open drains/water bodies. CCTV cameras be installed at all the designated SPSs/STPs.	DJB has awarded the contract for setting of control room for monitoring the movement of all the registered vehicles and the same has been in operation since 26.06.2023. Regarding CCTV cameras, DJB has issued directions to install CCTV cameras at the designated STP/SPS. Most of these CCTVs have been installed.
81	Adequate staff should be deployed at SPSs/STPs to maintain proper record indicating the total number of vehicles/tankers discharging the septage there along with its quantity. They should be strictly instructed to allow disposal of septage only to the licensees who submit complete and duly filled Disposal Form with payment receipt with them.	Being complied at the designated SPSs / STP of DJB.
82	DJB should ensure that the licensees/vendors display license number on the tankers/vehicles for proper identification.	Already instructions issued to the licensed vendors.
83	DJB to explore possibility of linking AADHAR card of the licensee with the license. It should also explore possibility of increasing penalty charges for violation of the conditions of license. It should also Endeavour to issue license to small vehicles	The penalties have been increased as per details given below: 1. a) Penalty for deposit of septage by unauthorised (unlicensed) entities shall be Rs. 50,000/- plus confiscation

	that can function in narrow lanes.	of vehicle. b) Penalty for disposal of Septage at places other than the designated places by authorised licensee, shall be Rs. 50,000/- per violation. c) Penalty on a person who uses the services of unlicensed vendors/vehicles for discharging the septage shall be Rs. 10,000/- per violation.
84	The District Magistrates in each district should hold regular monthly meetings to implement the provisions of Septage Regulations 2018. They should ensure compliance of the provisions by the concerned departments. They should initiate prompt action against the vehicles violating the provisions of Septage Regulations and discharging septage at non designated locations. Divisional Commissioner should take review meetings with the DMs on regular basis for compliance of the septic regulations.	Regular Meetings are being taken by District Magistrates to implement the provisions of Septage Regulations 2018. Total 136 meetings held in the period of 12.11.2018 to 20.11.2023. The detailed information with respect to Action Taken by District Magistrates is at <u>Annexure-17</u>
85	Revenue Department, GNCTD should establish dedicated Centralized Control Room with contact number of the Nodal Officer in each Revenue District for attending complaints/grievances.	Vide letter dated 04.12.2023, Revenue Department, GNCTD has provided Name, Designation & Contact Numbers of the Nodal officers for each of the 11 Revenue Districts for attending complaints / grievances. Copy of the letter dated 04.12.2023 of Revenue Department, GNCTD is at <u>Annexure - 16</u>
86	MCD should ensure that owners/occupiers of buildings in unauthorized colonies/unsewered areas discharge their septage only through the licensees/vendors of DJB. Proper record should be maintained by MCD about the number of households and septic tanks in such colonies. The consumer should be advised to insist for receipt of the payments	Information / Action taken Report from MCD is awaited.

	made by them to the vendors.	
87	<p>Presently, Delhi Police or Traffic Police has no powers to implement the provisions of "Delhi Water Board Septage Management Regulations, 2018". Only District Magistrate has been empowered to charge Environmental Compensation. The presence of the officers in the field from DM office is rare and often the offending vehicles/tankers go scott free. It is suggested that the Delhi Police/Delhi Traffic Police who have their presence on the ground/roads may be empowered to take action against unauthorized vehicles discharging septage in the drains or water bodies and also against authorized vendors for violating the terms and conditions of the licenses issued to them. The police will have better surveillance in apprehension of the offending vehicles carrying and discharging septage illegally. Power to issue challans should be given to them.</p>	<p>Committee constituted under Chairmanship of Divisional Commissioner, Revenue Department and consisting of CEO, Delhi Jal Board, Commissioner, MCD as member and Secretary, Urban Development, GNCTD as Member cum Convener, to revisit the Delhi Water Board Septage Management Regulations, 2018 to make them more effective & enforceable.</p> <p>Report of the committee of the meeting held on 28.02.2023 along with proposed amendments in the existing "Delhi Water Board Septage Management Regulation 2018" has been approved by DJB in its Board meeting on 04.05.2023 and the matter is under process for further necessary action..</p>
88	<p>Almost all the licenses have been issued to the vehicles/tankers registered in Haryana. The said tankers/vehicles with Haryana number cannot ply in Delhi. Diesel vehicles are not registered to ply on roads in Delhi. Only 10 vehicles with Delhi registration have been given license and all others are from Haryana. The traffic police issues challans to book the said vehicles for violating the terms and conditions of registration/permit. It causes a unique situation whereby despite being authorized by DJB to collect and transport the septage in Delhi, they are challaned by traffic police under the Motor Vehicle Act. To overcome this difficulty, it is suggested that the DJB should have its own arrangement either by purchase of vehicles or engaging some agency on hire for collection</p>	<p>DJB invited Expression Of Interest from the experienced agencies in the field of septage/sewerage management to provide mechanized vehicles for collection of septage from the septic tanks of the residents, commercial establishment etc., transportation and disposal of the same at the designated STPS/SPSS of DJB. It was proposed that the agency will also develop an App with a control room for receiving the complaints from the residents and tracking the movement of vehicles. DJB will give license to the agency for its vehicles for 5 years to perform this</p>

	<p>and transportation of septage from the households free of cost or at reasonable rates. It would prevent violation of Motor Vehicle Act by the vendors who have got licenses of the tankers with registration number from Haryana. It would also prevent exploitation of the consumers by the vendors. It will further ensure that the septage so collected is disposed of at the designated SPSs or STPs. Presently, the unauthorized tankers and even the authorized tankers endeavour to discharge septage in the drains/water bodies on the way to avoid long travel to designated SPS/STP to save petrol/diesel.</p>	<p>activity and the payment will be collected by the agency from residents directly with information to DJB as per existing "Delhi Water Board Septage Management Regulations 2018" (DWBSMR-2018). But no response was received from any agency having past experience in this field. The existing vendors owning the tractor & trollies are being motivated to switch to mechanised vehicles. The govt. of India is also offering subsidy and low interest rates to the interested agencies under NAMASTE SCHEME. A workshop was also organized with the officials of NSKFDC, GoI with the vendors by DJB on 28.01.2023 to motivate the existing vendors.</p>
89	<p>DJB should conduct awareness programs for all stakeholders through print media, radio and television to make aware about the septage regulations. Online mobile based application may be developed for registering request of the consumers for collection of septage. The application may have the option to register complaints with local police with regard to disposal of septage illegally and unauthorizedly.</p>	<p>DJB has already taken initiatives on FM radio to make aware the residents about the septage regulations and information of authorized vendors management of Septage</p>

12. That Delhi Jal Board has to meet its self-imposed deadline for providing sewerage network / treatment facility in unsewered areas. That is the only solution. Delhi Jal Board is aware of unsewered areas where septage issue exists. It should hold accountable the registered vendors to lift the septage from assigned areas & to do its safe disposal.

13. That the present Compliance / Action Taken Report has been approved by the Chief Secretary, Govt. of NCT of Delhi and may kindly be taken on record in compliance with the order passed by this Hon'ble Tribunal dated 17.10.2023.



(Dr. K. S. Jayachadran)
Special Secretary (Environment),
Government of NCT of Delhi

Date : 05.12.2023

Place : Delhi

S.No	Reg.No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period of 10.11.2023-25.11.2023 %]	Cumulative Progress upto 10.11.2023 - %]	ATR [Physical Progress during the period of 11.11.2023-25.11.2023 %]	Cumulative Progress upto 25.11.2023 - %]
Unauthorized Colonies where Sewer Line works are in progress															
1	859		Palam Apt./Bijwasan./Najafgarh Delhi-61	Bijwasan	Work will be started soon	0%	0%	23-Sep	24-Mar	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
2	224		Pankaj Garden near Ambarihei, Sec-19, Dwarka	Mattiala	Work in progress	45	5.36	23-Jul	24-Mar	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	96	0	96
3	601		Qutab Vihar Ph-II, New Delhi-71	Mattiala	work in progress	35	4.17	23-Jul	24-Mar	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	73	0	73
4	654		Goyala Vihar, Najafgarh, Delhi	Mattiala	work in progress	45	5.36	23-Jul	24-Mar	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	96	0	96
5	1193		Qutab Vihar Ph-I, Najafgarh Delhi-71	Mattiala	Work in progress	35	4.17	23-Jul	24-Mar	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	69	0	69
6	42- (LOP)		Qutub Vihar Phase I, Extn. E- Block New Delhi-59	Mattiala	Work in progress	30	3.57	23-Jul	24-Mar	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	81	0	81
7	31		Najafgarh Park Colony, Block A, B, & C, Dichaon Road, New Delhi-43	NAJAFGAR H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
8	41		New Hira Park, Dichaon Road, Najafgarh, New Delhi-43	NAJAFGAR H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
9	64		Shiv Enclave, Main Dichaon Road, Najafgarh, New Delhi-43	NAJAFGAR H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	40	0	40
10	98		Dichaon Enclave opp. D. K. Depot, Nangloi Road	NAJAFGAR H	work in progress	5%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	87	0	87
11	152		Indira Market & Aggarwal Colony, Harbatpura, Najafgarh, New Delhi-43	NAJAFGAR H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	42	0	42
12	317		Bejrang Enclave, Nangloi Road, Najafgarh	NAJAFGAR H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
13	511		Ugrasen Park, Nangloi Road, Delhi-43	NAJAFGAR H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
14	513	A	Shiv Enclave Extn., Nangloi Road, Najafgarh, Delhi-43	NAJAFGAR H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	40	0	40
15	513	B	Shiv Enclave Extn., Nangloi Road, Najafgarh, Delhi-43	NAJAFGAR H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	40	0	40

S.No	Reg No	Part	UGC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical Progress during the period of 26.10.2023-10.11.2023 %)	Cumulative Progress upto 10.11.2023 - %	ATR (Physical Progress during the period of 11.11.2023-25.11.2023 %)	Cumulative Progress upto 25.11.2023 - %
16	538		Deepak Vihar, Najafgarh, Delhi	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
17	648	A	Najafgarh Extn. (Maksudabad), Nangloi Road, Delhi	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
18	648	B	Najafgarh Extn. (Maksudabad), Nangloi Road, Delhi	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
19	648	C	Najafgarh Extn. (Maksudabad), Nangloi Road, Delhi	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
20	939		Shiv Nagar Virendra Market Raghuvir Enclave Najafgarh Delhi-43	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
21	939	A	Shiv Nagar Virendra Market Raghuvir Enclave Najafgarh Delhi-43	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	2	0	2
22	989		Laxmi Vihar Block A B C Main Najafgarh Road Near D.T.C. Dept. Najafgarh	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
23	1058		Sultan Garden B- Block Najafgarh Nangloi Road Delhi-43	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	62	0	62
24	1104		Sankt Niketan Najafgarh, Delhi	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
25	1219		Lokesh Park & Heera park extn., Najafgarh, Delhi	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
26	1335		Laxmi vihar B- Block Nangli Sakravagiti, Delhi	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
27	1372		Nirmal Vihar Najafgarh, Delhi	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	83	0	83
28	1388		Shri Anand Niketan Laxmi Vihar D- Block Najafgarh, Delhi	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
29	1481		Lokesh Park, Near DTC Bus Terminal, Bahadurgarh Road.	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	53	0	53
30	84- (ELD)		Dichaon Kalan Extn, Main Dichaon Kalan Road, Najafgarh New Delhi 43	NAJAFGARH H	work will be started soon	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0

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31	9		Krishna Enclave Opp. C.R.P.F. Camp, Dichawn Road, Jharoda Kalan	NAJAFGAR H	work in progress	83	27.03	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	90	0	90
32	69		Janta Vihar, Jharoda Road, Najafgarh	NAJAFGAR H	work in progress	78.5	27.32	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	89	0	89
33	69	A	Janta Vihar, Jharoda Road, Najafgarh	NAJAFGAR H	work in progress	78.5	27.32	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	88	0	88
34	72		Ekta Vihar (Block A, B & C) near New Grain Market, Jharoda Road, Najafgarh	NAJAFGAR H	work in progress	58	5.2	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	76	0	76
35	108		Gopal Nagar, N-Block, M.D. Road, Najafgarh	NAJAFGAR H	work in progress	43	14.98	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	78	0	78
36	116	A	Vinoba Enclave, CRPF, Jharoda Kalan	NAJAFGAR H	work in progress	72	27.75	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	85	0	85
37	116	B	Vinoba Enclave, CRPF, Jharoda Kalan	NAJAFGAR H	work in progress	72	27.75	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	82	0	82
38	144		Chandan Place, Kali Piau, Jharoda Road, Najafgarh	NAJAFGAR H	work in progress	82	28.8	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	89	0	89
39	159		Naya Gopal Nagar, Surakhpur Road, Najafgarh, New Delhi-43	NAJAFGAR H	work in progress	62	21.56	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	76	0	76
40	163		New Gopal Nagar Extn. ABCD Block, South of Dhansa Road, Najafgarh	NAJAFGAR H	work in progress	65	5.83	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	83	0	83
41	170		Saraswati Kunj, C.R.P.F. Road, Jharoda Kalan, Najafgarh	NAJAFGAR H	work in progress	71	24.62	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	81	0	81
42	177		Vinoba Enclave Extn. CRPF Colony, Jharoda Kalan, Najafgarh, New Delhi-72	NAJAFGAR H	work in progress	72	27.75	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	82	0	82
43	206		Gopal Nagar Ph-2, Z-Block, New Delhi-43	NAJAFGAR H	work in progress	20	1.79	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	69	0	69
44	253		Shri Krishna Colony, Surakhpur Road, Gopal Nagar, Najafgarh	NAJAFGAR H	work in progress	93	8.34	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	97	0	97
45	363		Gopal Nagar Extn. Main Surakhpur Road, Najafgarh	NAJAFGAR H	Work yet to be started	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	67	0	67

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46	364		Prem Nagar, G-Block, Leftout Portion near Sant Kabir Ashram, Najafgarh	NAJAFGAR H	Work yet to be started	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
47	393		Gopal Nagar Extn. P&R Block, Najafgarh	NAJAFGAR H	Work yet to be started	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	78	0	78
48	403		New Gopal Nagar. A&B Block, Nanak Pious, Dansa Road, Najafgarh, Delhi	NAJAFGAR H	Work yet to be started	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	59	0	59
49	413		Naveen Place D-Block Najafgarh, New Delhi	NAJAFGAR H	work in progress	72	6.45	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	83	0	83
50	417	A	Saraswati Enclave, Gopal Nagar Surakhpur Road	NAJAFGAR H	work in progress	50	4.48	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	79	0	79
51	417	B	Saraswati Enclave, Gopal Nagar Surakhpur Road	NAJAFGAR H	work in progress	50	4.48	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	74	0	74
52	476	A	Gopal Nagar, M-N Block, Najafgarh, Delhi-43	NAJAFGAR H	work in progress	48	4.3	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	71	0	71
53	476	B	Gopal Nagar, M-N Block, Najafgarh, Delhi-43	NAJAFGAR H	work in progress	49	4.3	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	71	0	71
54	495		Sainik Enclave, CRPF Colony, Jharodakalan, New Delhi-72	NAJAFGAR H	work in progress	40	3.58	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	76	0	76
55	534		Naveen Place, Jharoda Road, Najafgarh	NAJAFGAR H	work in progress	72	2.5	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	82	0	82
56	640		Sainik Enclave, Jharoda Kalan Road, Najafgarh	NAJAFGAR H	work in progress	50	17.4	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	79	0	79
57	645		Sainik Enclave, Part-II, Jharoda Kalan, Najafgarh, Delhi	NAJAFGAR H	work in progress	80	27.84	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	84	0	84
58	685		Krishna Enclave Part-II, Dhichaon Kalan Road, New Delhi-72	NAJAFGAR H	work in progress	83	28.68	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	87	0	87
59	689		Shyam Enclave (Z-Block), Gopal Nagar Extn. Najafgarh	NAJAFGAR H	work in progress	85	29.53	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	89	0	89
60	690	A	Mitraon Extn. Main Dhansa Road, Najafgarh, New Delhi-43	NAJAFGAR H	work in progress	50	17.4	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	76	0	76

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61	690	B	Mitraon Extn. Main Dhansa Road, Najafgarh, New Delhi-43	NAJAFGAR H	work in progress	50	17.4	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
62	690	C	Mitraon Extn. Main Dhansa Road, Najafgarh, New Delhi-43	NAJAFGAR H	work in progress	50	17.4	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
63	690	D	Mitraon Extn. Main Dhansa Road, Najafgarh, New Delhi-43	NAJAFGAR H	work in progress	50	17.4	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
64	705		New Roshanpura Extn. 'Y' Block, Paprawat Road, Najafgarh, New Delhi-43	NAJAFGAR H	Under Estimate Stage	0	0	23-Dec	24-Dec	Sh. R.P Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)Dr-XV	0	Award Stage	0	Award Stage
65	712		Mahesh Garden, Main Bahadur Garh Road, Najafgarh, New Delhi-43	NAJAFGAR H	work in progress	80	27.84	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	82	0	82
66	712	A	Mahesh Garden, Main Bahadur Garh Road, Najafgarh, New Delhi-43	NAJAFGAR H	work in progress	80	27.84	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	82	0	82
67	722	A	Baba Hari Dass Nagar, Najafgarh, Bahadurgarh Road, Delhi	NAJAFGAR H	work in progress	58	20.18	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	74	0	74
68	733		Kashmere Enclave, Kishan Chand Enclave, Bosco Colony, Arya Nagar, Gopal Nagar Extn. Najafgarh	NAJAFGAR H	work in progress	60	5.38	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	78	0	78
69	804		Surya Kunj Bahadurgarh Road Najafgarh Delhi-43	NAJAFGAR H	work in progress	70	6	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	87	0	87
70	828		Chetan Vihar (Gopal Nagar Extn.) Dhansa Road Najafgarh, Delhi	NAJAFGAR H	work in progress	11	1	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	75	0	75
71	849		New Roshanpura Extn. Part-II (Prem Nagar 'G' Block) Najafgarh, Delhi	NAJAFGAR H	Under Estimate Stage	0	0	23-Dec	24-Dec	Sh. R.P Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)Dr-XV	0	Award Stage	0	Award Stage
72	895		Haibatpura Extn Near Anaj Mandi Bahadurgarh Road Najafgarh, Delhi	NAJAFGAR H	work in progress	46	4	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	65	0	65

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73	896		Aradhana Enclave Gopal Nagar Extn Najafgarh, New Delhi	NAJAFGAR H	work in progress	51	4	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	82	0	82
74	963		West Gopal Nagar Ph-II Surakh Pur Road Najafgarh, Delhi	NAJAFGAR H	Work yet to be started	0	0	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	66	0	66
75	976		Prem Nagar H Block Old Khaira Road Najafgarh Delhi-43	NAJAFGAR H	Work yet to be started	0	0	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
76	980		Nanda Enclave Dhansa Road Najafgarh, Delhi	NAJAFGAR H	Work yet to be started	0	0	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	5	16	0	16
77	985		East Krishna Vihar A B Block Khaira Road Najafgarh, Delhi	NAJAFGAR H	Work yet to be started	0	0	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	63	0	63
78	1042		Gopal Nagar Ph-2 Z-Block Surkhpur Road Najafgarh, Delhi	NAJAFGAR H	Work in progress	54	4.84	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	74	0	74
79	1053		Gopal Nagar Extn-Ph-I Main Khera Road Delhi-43	NAJAFGAR H	Work yet to be started	0	0	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	40	0	40
80	1057		Gopal Nagar "P" Block & Gopal Ngr. Extn. -(E F G & H Blocks) Main Dhansa Rd	NAJAFGAR H	Work yet to be started	0	0	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	76	0	76
81	1081		Sunder Nagar Gopal Nagar Extn. Surakhpur Road Najafgarh Delhi	NAJAFGAR H	work in progress	74	6.63	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	85	0	85
82	1113		Surya Kunj Pr-I Dichehio Road Najafgarh, Delhi	NAJAFGAR H	work in progress	70.76	6.34	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	82	0	82
83	1126		Gopal Nagar Ph-II Shyam Vihar Chouhan Enclave Najafgarh, Delhi	NAJAFGAR H	work in progress	20	1.79	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	68	0	68
84	1127	A	Gopal Nagar B- Block Main Dhansa Road Najafgarh, Delhi	NAJAFGAR H	Work yet to be started	0	0	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
85	1127	B	Gopal Nagar B- Block Main Dhansa Road Najafgarh, Delhi	NAJAFGAR H	Work yet to be started	0	0	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
86	1134		Main Gopal Nagar Najafgarh, Delhi	NAJAFGAR H	Work yet to be started	0	0	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
87	1161		Nanu Ram Park HatibaiPura Jharoda Road Najafgarh, Delhi	NAJAFGAR H	Work in progress	47	4.21	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	75	0	75
88	1191	A	Krishna vihar West Najafgarh, Delhi	NAJAFGAR H	Work in progress	0	0	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	61	0	61

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89	1191	B	Krishna vihar West Najafgarh, Delhi	NAJAFGAR H	Work in progress	0	0	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	63	0	63
90	1192		Dalip Vihar, Near Suraj Cinema, Najafgarh, Delhi	NAJAFGAR H	Under Estimate Stage	0%	0%	23-Dec	24-Dec	Sh. R.P Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)Dr-XV	0	Award Stage	0	Award Stage
91	1197		Satyam Puram Jharoda Kaland Border Delhi	NAJAFGAR H	Work in progress	83	7.48	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	88	0	88
92	1235		Gopal Nagar Extn. Ph-II Block A & B, Surakhpur Road, Najafgarh	NAJAFGAR H	Work in progress	20	1.79	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	66	0	66
93	1273	A	Gopal nagar Extn. Najafgarh, Delhi	NAJAFGAR H	Work in progress	30	2.69	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	50	0	50
94	1273	B	Gopal nagar Extn. Najafgarh, Delhi	NAJAFGAR H	Work in progress	30	2.69	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	50	0	50
95	1276	A	Gopal nagar A-Block, Najafgarh, Delhi	NAJAFGAR H	Work yet to be started	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
96	1276	B	Gopal nagar A-Block, Najafgarh, Delhi	NAJAFGAR H	Work yet to be started	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	50	0	50
97	1276	C	Gopal nagar A-Block, Najafgarh, Delhi	NAJAFGAR H	Work yet to be started	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
98	1276	D	Gopal nagar A-Block, Najafgarh, Delhi	NAJAFGAR H	Work yet to be started	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
99	1329		Vinoba Enclave A1 Block Najafgarh Main Road Opp.DSIDC SHOP, Delhi	NAJAFGAR H	Work in progress	72	6.48	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	81	0	81
100	1405		Naveen Place Block- C-1, Jharodha Rd., Najafgarh, Delhi	NAJAFGAR H	Work in progress	72	6.45	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	81	0	81
101	1449		Hari Dass Enclave, Jharoda Kalan, New Delhi-72	NAJAFGAR H	Work in progress	65	5.83	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	79	0	79
102	1459		Baba Haridas Enclave, B-Block, Jharoda Kalan, New Delhi-72.	NAJAFGAR H	Work in progress	65	5.83	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	81	0	81
103	1477		Prem Nagar, Z-Block, Paprawat Road, Najafgarh, Delhi-110043	NAJAFGAR H	Work yet to be started	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0
104	1510		Mallesh Garden, No.1, Haibatpura, Bahadurgarh Road, Najafgarh, N.D.	NAJAFGAR H	Work in progress	80	7.17	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	86	0	86
105	1606		Gopal Nagar, Block AM & N Block Extn. Najafgarh	NAJAFGAR H	Work yet to be started	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0	0	0

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106	1611		Prem Nagar, D-Block Extension	NALAFGAR H	Work yet to be started	0%	0%	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC(Dr-XIV)	0	0	0	0
107	100- (EILD)		Baba Hari Dass Colony, Jharoda Kalan New Delhi 72	NALAFGAR H	Work in progress	80	7.17	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC(Dr-XIV)	0	90	0	90
108	137- (EILD)		Jharoda Kalan, Delhi 72	NALAFGAR H	Work in progress	37	3.31	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC(Dr-XIV)	0	63	0	63
109	5- (LOP)		D-Block, Gopal Nagar Nalgargh New Delhi	NALAFGAR H	Work yet to be started	0	0	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC(Dr-XIV)	0	0	0	0
110	65- (EILD)		Mitroun Utham Samiti, ICE Factory Road, Village Mitraoun, New Delhi-43	NALAFGAR H	Work in progress	20	1.79	23-Dec	24-Jun	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC(Dr-XIV)	2	68	0	68
111	226		Zakir Nagar, H-Block, Okhla	Okhla	Work is in progress	43.59	30	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EEC(Dr-VI)	0	22	0	22
112	236		Abul Fazal Enclave, Block-E to N, New Delhi-25	Okhla	Work is in progress	43.59	36.17	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EEC(Dr-VI)	0	44.5	0	44.5
113	391		Abul Fazal Enclave (Main), Kalindikunj Road Okhla, New Delhi	Okhla	Work in progress	31.47	26.12	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EEC(Dr-VI)	0	32.5	0	32.5
114	391	A	Abul Fazal Enclave (Main), Kalindikunj Road Okhla, New Delhi	Okhla	Work in progress	31.47	26.12	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EEC(Dr-VI)	0	32.5	0	32.5
115	391	B	Abul Fazal Enclave (Main), Kalindikunj Road Okhla, New Delhi	Okhla	Work in progress	31.47	26.12	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EEC(Dr-VI)	0	32.5	0	32.5
116	767		Tainoor Nagar Exim Near Kizirabad Delhi-65	Okhla	Work in progress	33.61	27.89	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EEC(Dr-VI)	0	53	0	53
117	1014		Zakir Nagar H-Block, Okhla Delhi-25	Okhla	Work in progress	33.78	28.03	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EEC(Dr-VI)	0	47	0	47
118	1069		Abul Fazal Enclave Pt-II Shahin Bagh, Delhi	Okhla	Work in progress	15.33	12.72	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EEC(Dr-VI)	0	45.5	0	45.5
119	1069	B	Abul Fazal Enclave Pt-II Shahin Bagh, Delhi	Okhla	Work in progress	15.33	12.72	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EEC(Dr-VI)	0	45.5	0	45.5
120	1182	A	Abul Fazal Enclave Pt-II Block G & H Delhi-25	Okhla	work is in progress	0	0	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EEC(Dr-VI)	0	0	0	0
121	1182	B	Abul Fazal Enclave Pt-II Block G & H Delhi-25	Okhla	work is in progress	0	0	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EEC(Dr-VI)	0	0	0	0
122	1424		Batia House Okhla, Delhi	Okhla	work in progress	43.95	36.47	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EEC(Dr-VI)	0	82.5	0	82.5

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123	1582		Nai Basti, (Harjan Basti) Okhla	Okhla	Work is yet to be started	0	0	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)/DR-VI	0	0	0	0
124	11- (ELD)		Taimoor Nagar, Mohalla Pijanji, Delhi-65	Okhla	work yet to be started	0	0	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)/DR-VI	0	0	0	0
125	119- (ELD)		Extended Abadi, Taimoor Nagar-I, Near Village Community Centre Taimoor Nagar, New Delhi-25	Okhla	work yet to be started	0	0	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)/DR-VI	0	0	0	0
126	27- (ELD)		Taimoor Nagar, Kapasia Mohalla Delhi-25	Okhla	Work yet to be started	0	0	23-Dec	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)/DR-VI	0	0	0	0
127	1346		Sadh Nagar-II F-Block Gali No21 -25 New Delhi-45	PALAM	Work in progress	37	6.42	23-Mar	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)/Dr-XIV	0	98	0	98
128	908		Pul Pahladpur M. B.Road N/D-44	Tughlakabad	Sewer line is in progress	65	35	23-Jun	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)/DR-VI	0	93	0	93
129	1483	A	Village Lal Kuan, Block-D, Chungi No.3 & Block A, B Pul Pehlad Pur,	Tughlakabad	Work is in progress	30	21	23-Jun	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)/DR-VI	0	58	0	58
130	1604		Pul Pahlad Pur	Tughlakabad	Work is in progress	65	54.26	23-Jun	23-Dec	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)/DR-VI	0	85	0	85
131	87		Nehru Gali, Bhagat Colony, Burari, Sant Nagar, Delhi-84	Burari	work in progress	0%	0%	23-Sep	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	0	0	0	0
132	113	B	Chanden Vihar, West Sant Nagar, Burari, Delhi-84	Burari	work in progress	0	0	23-Sep	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	0	0	0	0
133	196		Baba Colony B-Block, Burari, Delhi-84	Burari	work in progress	79	70	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	0.2	91.9	0	91.9
134	237		Sant Nagar Block 'A' Burari Road, Delhi	Burari	work in progress	0	0	23-Sep	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	0	0	0	0
135	245		Hingiri Enclave, Mukand Pur (Extn-II), Burari	Burari	work in progress	32	24	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	0.3	66.8	0	66.8
136	271		Tomar Colony (Kamal Pur) Burari, Delhi-84	Burari	work in progress	68	59	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	1.3	79	0	79
137	307		Pradhan Enclave, C&D Block, Mazra Burari, New Delhi-84	Burari	work in progress	3.57	0	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	2	25	0	25

List of 769 Unauthorized Colonies where Sewerage System is to be laid by DJB along with Status Proposed Timelines for Providing Sewerage System Annexure - 1

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138	329	A	Ajit Vihar Burari Garhi, Delhi-84	Burari	work in progress	32	23	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.5	36	0	36
139	444		Sant Nagar,B-Block Burari, Delhi-84	Burari	work in progress	51	43	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.4	63	0	63
140	448		Amrit Vihar, Burari	Burari	work in progress	0	0	23-Sep	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.1	7.6	0	7.6
141	530		Mukundpur Extn., Part-I, Delhi-42	Burari	work in progress	43	34	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.5	66	0	66
142	683		West Sant Nagar Colony,A 2 Block, Burari, Delhi-84	Burari	work in progress	0	0	23-Sep	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0	0	0
143	696		Kaushik Enclave (B) Block, Part-II, Burari, Nathpura Road, Delhi-84	Burari	work in progress	74	65	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.5	76	0	76
144	697		Saroop Nagar Extn. (South),Delhi	Badli	Work in progress	58.58	23	23-Sep	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.3	30	0	30
145	725		Kaushik Enclave, Burari Extn. Delhi-84	Burari	work in progress	25	17	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.5	27	0	27
146	726	A	Shiv Vihar, Shahbad-Daulatpur, Bawana,Delhi-42	Bawana	Work in progress	0	0	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2.5	14.56	0	14.56
147	726	B	Shiv Vihar, Shahbad-Daulatpur, Bawana,Delhi-42	Bawana	Work in progress	0	0	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	43.5	0	43.5
148	765	A	Pehladdpur (Banger) Extn. Village Pehladdpur Delhi-42	Bawana	Work in progress	0	0	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2	11	0	11
149	765	B	Pehladdpur (Banger) Extn. Village Pehladdpur Delhi-42	Bawana	Work in progress	0	0	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2	11	0	11
150	765	C	Pehladdpur (Banger) Extn. Village Pehladdpur Delhi-42	Bawana	Work in progress	0	0	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2	11	0	11
151	765	D	Pehladdpur (Banger) Extn. Village Pehladdpur Delhi-42	Bawana	Work in progress	0	0	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2	11.5	0	11.5
152	772	A	Mukand Pur Vistar Delhi-42	Burari	work in progress	38	29	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Enggr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.2	57.5	0	57.5

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153	772	B	Mukand Pur Vistar Delhi-42	Burari	work in progress	39	31	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.3	58.5	0	58.5
154	778		Guru Nanak Dev Colony Bhalswa Dary Delhi-42	Badli	Work in progress	0	0	23-Sep	24-Jan	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.1	95.5	0	95.5
155	809		Kamal Vihar Kamal Pur Burari Delhi-84	Burari	work in progress	53.8	39	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1	69	0	69
156	843		Harit Vihar Kamalpur Burari Delhi-84	Burari	work in progress	4	2	23-Sep	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.5	7	0	7
157	843	B	Harit Vihar Kamalpur Burari Delhi-84	Burari	work in progress	0	0	23-Sep	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0	0	0
158	845	A	Satya Vihar(Kamal Pur) Burari Delhi-84	Burari	work in progress	0	0	23-Sep	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0	0	0
159	904		Saroop Nagar Extn. W X Y Z Block Pt-II East Village Libaspur Delhi-42	Badli	Work in progress	65.25	28	23-Sep	24-Jan	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.4	96.5	0	96.5
160	928		West kamal Vihar Near Kamal Pur Burari Delhi-84	Burari	work in progress	70	61	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.2	73.2	0	73.2
161	987		Sant Nagar Block A1 Extn.Burari Road Delhi-84	Burari	work in progress	14	9	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.3	16.5	0	16.5
162	1071	A	Deep Vihar Pansali, Pooth Kalan Perladpur Delhi-42	Bawana	Work in progress	53.5	34.13	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.5	84.5	0	84.5
163	1071	B	Deep Vihar Pansali, Pooth Kalan Perladpur Delhi-42	Bawana	Work in progress	53.15	34.13	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.5	84.5	0	84.5
164	62-(LOP)		State Bank Coop Housing Society, Nanak PIAO Factory Owner Association	Model Town	Land under dispute	0	0	23-Dec	Work could not executed due to land dispute	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	Work could not executed due to land dispute	Work could not executed due to land dispute	Work could not executed due to land dispute	Work could not executed due to land dispute
165	64-(LOP)		Swaroop Nagar, Part-II, East G.T. Road to Buaradi Road, Delhi-42	Badli	Work in progress	60	23	23-Sep		Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0.6	93.6	0	93.6
166	89-(ELD)		Prahlad pur (Banger) Extn. Delhi 42	Bawana	Work in progress	0	0	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1	61	0	61

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167	9-(ELD)		Extended Abadi of Village, Pehlad Pur Bangar Lal Dora, Delhi-42	Bawana	Work in progress	0	0	23-Jun	24-Mar	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1.5	66.5	0	66.5
168	189		Anand Vihar, near Nangli Sakrawati, Najafgarh	Maitala	work in progress	43	35	23-Jul	24-Mar	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1%	76%	0%	76%
169	816		Artun park Colony Near Nangli Dairy Najafgarh Road, New Delhi	Maitala	work in progress	23	19	23-Sep	23-Dec	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	3%	79%	0%	79%
170	882		Artun Park Najafgarh Road, New Delhi	Maitala	work in progress	23	19	23-Sep	23-Dec	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1%	76%	0%	76%
171	398		Jai Vihar Phase-II, Dechan Village, Najafgarh, Delhi-49	NAJAFGARH H	Work in progress	0	0	23-Dec	24-Mar	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	2%	41%	0%	41%
172	256		Ranhaula Vihar, Nangloi, New Delhi-41	Vikasपुरी	work in progress	15	13	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0%	36%	0%	36%
173	482		Satyam Vihar Ph-II, Near Baprola Village, Nangloi, Najafgarh Road, Delhi-43	Vikasपुरी	work in progress	74	60	23-Nov	24-Mar	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0.00%	86.50%	0%	86.50%
174	120-(ELD)		Gram Baprola Najafgarh New Delhi 43	Vikasपुरी	work in progress	0	0	23-Sep	24-Sep	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	Under Execution Stage	Under Execution Stage	0%	Under Execution Stage
175	559		Baprola Vihar, Nangloi, Delhi	Vikasपुरी	work in progress	82	67	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0%	91%	0%	91%
176	586		Jai Vihar, Nangloi Road, Najafgarh, new Delhi	Vikasपुरी	work in progress	45	37	23-Nov	24-Mar	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0.00%	60.00%	0%	60.00%
177	635		Brahm Pur Colony, Ph-1, Ranhaula Extn, Nangloi, Najafgarh, Road	Vikasपुरी	work in progress	0	0	23-Oct	24-Jun	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	2%	2%	0%	2%
178	763		Chanchal Park Part I & II Nangloi Delhi-41	Vikasपुरी	work in progress	65	53	23-Sep	23-Dec	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0%	89%	0%	89%
179	1018		Jai Vihar Extn, Baprola Village, Delhi	Vikasपुरी	work in progress	6	5	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1%	32%	0%	32%
180	1055		Nangli Vihar Extn, Baprola, Delhi	Vikasपुरी	work in progress	45	37	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1%	66%	0%	66%
181	1065		Harpool Vihar Baprola Nangloi Delhi-43	Vikasपुरी	work in progress	10	8	23-Dec	24-Mar	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1.00%	41.00%	0%	41.00%
182	1452		Meeera Emlave, Ranhola Village, New Delhi-41	Vikasपुरी	work in progress	20	16	23-May	23-Dec	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	5%	59%	0%	59%

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183	1496		Chanchal Park, Main Nangloi, Najafgarh Road, Delhi	Vikasपुरी	work in progress	65	53	23-Sep	24-Mar	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	1%	83%	0%	83%
184	1521		Harphool Vihar, Jai Vihar Ph-IIIrd A, near Baprola Vill., Nangloi, New Delhi-43	Vikasपुरी	work in progress	10	8	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	1%	43%	0%	43%
185	1522		Harphool Vihar, Jai Vihar, Ph-III B, Baprola, Nangloi, New Delhi-43	Vikasपुरी	work in progress	33	27	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	1%	55%	0%	55%
186	1531		Ganga Ram Park, Village Ranhola, Nangloi, New Delhi-41	Vikasपुरी	work in progress	66	54	23-Aug	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	0%	74%	0%	74%
187	1533		Laxmi Park Ranhola Extn. Ph-1, Nangloi, Delhi-41	Vikasपुरी	work will start soon	0	0	23-Jun	24-Mar	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	2%	14%	0%	14%
188	1249		Bakkarwala Village New Delhi-51	Mudka	work will start soon	0	0	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	Under Estimate stage	Under Estimate stage	Under Estimate stage	Under Estimate stage
189	366		Suraksha Vihar, Vikas Nagar, Uttam Nagar, New Delhi-59	Vikasपुरी	work in progress	73	71.46	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	0%	91%	0%	91%
190	481		Vikas Vihar, Vikas Nagar, Uttam Nagar, New Delhi-59	Vikasपुरी	work in progress	83	81	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	0%	91%	0%	91%
191	660	A	Saimik Enclave, Vikas Nagar, Uttam Nagar, Hastal, New Delhi-59	Vikasपुरी	work in progress	54	53	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	0%	79%	0%	79%
192	770		Shiva Enclave Vikas Nagar Hastal Uttam Nagar New Delhi-59	Vikasपुरी	work in progress	93	91	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	0%	98%	0%	98%
193	927		Niyadhar Enclave Vikas Nagar Hastal, Delhi	Vikasपुरी	work in progress	70	68	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	0%	90%	0%	90%
194	1401		Sai Enclave G-2 G-3, Mohan Garden, Delhi-59	Vikasपुरी	work in progress	48	47	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	0%	79%	0%	79%
195	286		Yadav Enclave, Vikas Nagar, Ext, Hastal, New Delhi	Vikasपुरी	work in progress	54	52	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	0%	75%	0%	75%
196	498		Deep Enclave, Vikas Nagar Hastal, Uttam Nagar, New Delhi-59	Vikasपुरी	work in progress	30	29	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	1%	79%	0%	79%
197	1572		Saimik Enclave	Vikasपुरी	work will start soon	0	0	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. V.P.Sharma EE(C)/DR-XII	Under Estimate Stage	Under Estimate Stage	Under Estimate Stage	Under Estimate Stage

List of 769 Unauthorized Colonies where Sewerage System is to be laid by DJB along with Status Proposed Timelines for Providing Sewerage System Annexure - 1

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S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR Physical Progress during the period of 26.10.2023-10.11.2023 %	Cumulative Progress upto 10.11.2023 - %	ATR Physical Progress during the period of 11.11.2023-25.11.2023 %	Cumulative Progress upto 25.11.2023 - %
198	1003		Shiv Vihar West Ranholia Road Vikas Nagar Delhi-59	Vikasपुरी	work will start soo	0	0	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	55%	0%	55%
199	1020		Gupta Enclave Ranholia road Vikas Nagar New Delhi-59	Vikasपुरी	work in progress	50	49	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	80%	0%	80%
200	1080		Sai Enclave G-III, Pt-III Mohan Garden Delhi-59	Vikasपुरी	work will start soon	0	0	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	Under Execution Stage	Under Execution Stage	Under Execution Stage	Under Execution Stage
201	1103	A	Vikas Kunj Sanik Vihar Mohan garden, Delhi	Vikasपुरी	work will be started soon	0	0	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	6%	0%	6%
202	1103	B	Vikas Kunj Sanik Vihar Mohan garden, Delhi	Vikasपुरी	work will be started soon	0	0	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	63%	0%	63%
203	1164		Tyagi Enclave Mohan garden Delhi-59	Vikasपुरी	work in progress	71	69	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	89%	0%	89%
204	1165		Panchsheel Enclave Vikas Nagar, Hasthal, Utam Nagar, Delhi	Vikasपुरी	work in progress	54	53	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	78%	0%	78%
205	1169		Ganga Vihar G-3 Sai Enclave, Mohan Garden Delhi-59	Vikasपुरी	work in progress	87	85	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	95%	0%	95%
206	1212		Vikas Nagar Ph. II Ph-III Extn. Utam Nagar, Delhi	Vikasपुरी	work in progress	75	73	23-Jun	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	98%	0%	98%
207	1215		Vikas Nagar Hasthal Village S- Block, Utam Nagar	Vikasपुरी	work in progress	82	80	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	91%	0%	91%
208	1224		Sai Enclave G-1-G-2 Block Mohan Garden Utam nagar	Vikasपुरी	work in progress	57	56	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	82%	0%	82%
209	1226		Shiv Enclave F& G Block Green Avenue Bhisam Enclave Shiv Vihar Delhi-59	Vikasपुरी	work in progress	67	65	23-Jun	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	97%	0%	97%
210	1234		Vikas Nagar Marbal Block Raj Hans Vihar, Vikas Vihar, Utam Nagar	Vikasपुरी	work in progress	64	63	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	84%	0%	84%
211	1363		Hasthal Extn Vikas Nagar Utam Nagar Delhi-59	Vikasपुरी	work will start soon	0	0	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	Under Execution Stage	Under Execution Stage	Under Execution Stage	Under Execution Stage
212	1364		Vikas Nagar R- Block & R Extn, Hasthal, Delhi-59	Vikasपुरी	work in progress	77	75	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	0	90.5	0	90.5
213	1364	A	Vikas Nagar R- Block & R Extn, Hasthal, Delhi-59	Vikasपुरी	work will start soon	0	0	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)PR-III	Sh. V. P. Sharma EE(C)DR-XII	Under Execution Stage	Under Execution Stage	Under Execution Stage	Under Execution Stage

List of 769 Unauthorized Colonies where Sewerage System is to be laid by DJB along with Status Proposed Timelines for Providing Sewerage System Annexure - 1

S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical Progress during the period of 26.10.2023-10.11.2023 %)	Cumulative Progress upto 10.11.2023 - %	ATR (Physical Progress during the period of 11.11.2023-25.11.2023 %)	Cumulative Progress upto 25.11.2023 - %
214	1366		Vikas Kunj Extn, Uttam Nagar Delhi-59	Vikasपुरी	work will start soon	0	0	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)/PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	77%	0%	77%
215	1367		Sai Enclave Mohan Garden, Delhi	Vikasपुरी	work in progress	63	62	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)/PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	91%	0%	91%
216	1530		Vikas Vihar(West) Vikas Nagar, Hastal, New Delhi-59	Vikasपुरी	work in progress	31	30	23-Dec	24-Sep	Sh. R. P. Singh, CE(DR)/PR-III	Sh. V. P. Sharma EE(C)DR-XII	0	91%	0	91%
217	146- (ELD)		Rural Village Malikpur Lal Dora Extension Extended Area New Delhi 73	NAJAFGAR H	work will start soon	0	0	23-Dec		Sh. R. P. Singh, CE(DR)/PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	95%	0%	95%
218	1524		Extended Abadi, Dhansa Gaon, (Gopal Nagar), New Delhi-73	NAJAFGAR H	work in progress	25	0	23-Dec		Sh. R. P. Singh, CE(DR)/PR-III	Sh. V. P. Sharma EE(C)DR-XII	0%	95%	0%	95%
219	1580		Krishna Park Extension, D-Block, Deoli Village	Ambedkar Nagar	The work has been rescind recently. This will be shifted the list of colony under Estimate stage. The Estimate for the balance part of this colony has been prepared and under the process of approval.	0	0	23-Dec	24-Dec	Sh. R. P. Singh, CE(DR)/PR-III	R.K. Tyagi, EE(C)DR-VIII	0%	File has been sent for financial concurrence.	0%	File has been sent for financial concurrence.
220	42		Khanpur Extended Abadi, F-Block, Khanpur, New Delhi	Ambedkar Nagar	The work has been rescind recently. This will be shifted the list of colony under Estimate stage. The Estimate for the balance part of this colony has been prepared and under the process of approval.	0	0	23-Dec	24-Dec	Sh. R. P. Singh, CE(DR)/PR-III	R.K. Tyagi, EE(C)DR-VIII	0%	File has been sent for financial concurrence.	0%	File has been sent for financial concurrence.

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221	621	B	Jawahar Park, Khanpur, Deoli Road, A, B, C, D & E Block, New Delhi	Ambedkar Nagar	The work has been rescind recently. This will be shifted the list of colony under Estimate stage. The Estimate for the balance part of this colony has been prepared and under the process of approval.	0	0	23-Dec	24-Dec	Sh. R.P. Singh, CE(DR)PR-III	R.K.Tyagi, EE(C)DR-VIII	0%	File has been sent for financial concurrence.	0%	File has been sent for financial concurrence.
222	681		Duggal Colony, Khanpur Extn Part-II, New Delhi-62	Ambedkar Nagar	The work has been rescind recently. This will be shifted the list of colony under Estimate stage. The Estimate for the balance part of this colony has been prepared and under the process of approval.	0	0	23-Dec	24-Dec	Sh. R.P. Singh, CE(DR)PR-III	R.K.Tyagi, EE(C)DR-VIII	0%	File has been sent for financial concurrence.	0%	File has been sent for financial concurrence.
223	914		Duggal Housing Complex School Road Khanpur New Delhi-62	Ambedkar Nagar	The work has been rescind recently. This will be shifted the list of colony under Estimate stage. The Estimate for the balance part of this colony has been prepared and under the process of approval.	0	0	23-Dec	24-Dec	Sh. R.P. Singh, CE(DR)PR-III	R.K.Tyagi, EE(C)DR-VIII	0%	File has been sent for financial concurrence.	0%	File has been sent for financial concurrence.

List of 769 Unauthorized Colonies where Sewerage System is to be laid by DJB along with Status Proposed Timelines for Providing Sewerage System Annexure - 1

S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period of 26.10.2023-10.11.2023 %]	Cumulative Progress upto 10.11.2023 - %]	ATR [Physical Progress during the period of 11.11.2023-25.11.2023 %]	Cumulative Progress upto 25.11.2023 - %]
224	1186		Raju park C- Block Devli Vill Delhi-62	Ambedkar Nagar	The work has been rescind recently. This will be shifted the list of colony under Estimate stage. The Estimate for the balance part of this colony has been prepared and under the process of approval.	0	0	23-Dec	24-Dec	Sh. R.P. Singh, CE(DR)/PR-III	R.K.Tyagi, EE(C)/DR-VIII	0%	File has been sent for financial concurrence.	0%	File has been sent for financial concurrence.
225	1231		Krishna park, Khanpur, Devli Road	Ambedkar Nagar	The work has been rescind recently. This will be shifted the list of colony under Estimate stage. The Estimate for the balance part of this colony has been prepared and under the process of approval.	0	0	23-Dec	24-Dec	Sh. R.P. Singh, CE(DR)/PR-III	R.K.Tyagi, EE(C)/DR-VIII	0%	File has been sent for financial concurrence.	0%	File has been sent for financial concurrence.
226	1232	B	Krishna Park Extn.Block D Devli road Delhi-62	Ambedkar Nagar	The work has been rescind recently. This will be shifted the list of colony under Estimate stage. The Estimate for the balance part of this colony has been prepared and under the process of approval.	0	0	23-Dec	24-Dec	Sh. R.P. Singh, CE(DR)/PR-III	R.K.Tyagi, EE(C)/DR-VIII	0%	File has been sent for financial concurrence.	0%	File has been sent for financial concurrence.

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227	877		Tigri Extn Ph-II New Delhi-62	Devi	The work has been rescind recently. This will be shifted the list of colony under Estimate stage. The Estimate for the balance part of this colony has been prepared and under the process of approval.	0	0	23-Dec	24-Dec	Sh. R.P. Singh, CE(DR)PR-II	R.K. Tyagi, EE(C)DR-VIII	0%	File has been sent for financial concurrence.	0%	File has been sent for financial concurrence.
228	999	A	Tigri Extn Ambedkar Nagar Sect-I New Delhi-62	Devi	The work has been rescind recently. This will be shifted the list of colony under Estimate stage. The Estimate for the balance part of this colony has been prepared and under the process of approval.	0	0	23-Dec	24-Dec	Sh. R.P. Singh, CE(DR)PR-III	R.K. Tyagi, EE(C)DR-VIII	0%	File has been sent for financial concurrence.	0%	File has been sent for financial concurrence.
229	621	A	Jawahar Park,Khampur, Deoli Road, A, B, C, D & E Block, New Delhi	Ambedkar Nagar	The work has been rescind recently. This will be shifted the list of colony under Estimate stage. The Estimate for the balance part of this colony has been prepared and under the process of approval.	0	0	23-Dec	24-Dec	Sh. R.P. Singh, CE(DR)PR-III	R.K. Tyagi, EE(C)DR-VIII	0%	File has been sent for financial concurrence.	0%	File has been sent for financial concurrence.
230	145		Pratap Vihar Part-I, Nangloi, Delhi-41	KIRARI	work in progress	76	33	23-Mar	24-Jun	Sh. R.P. Singh, CE(DR)PR-III	Sh. N. K. Sharma EE(PRSR-I)	0	87	0	87
231	220		Vidyapati Nagar, Mubarakpur, Delhi-81	KIRARI	work in progress	69	30.29	23-Jun	24-Mar	Sh. R.P. Singh, CE(DR)PR-III	Sh. N. K. Sharma EE(PRSR-I)	0	86	0	86
232	19		Hari Enclave, Part-II, Kirari Sulaman Nagar	Kirari	work in progress	38	16.68	23-Sep	24-Mar	Sh. R.P. Singh, CE(DR)PR-III	Sh. N. K. Sharma EE(PRSR-I)	0	70	0	70
233	79		Pratap Vihar, Part-II, Kirari Sulaman Nagar, New Delhi-41	KIRARI	work in progress	69	30	23-Sep	24-Mar	Sh. R.P. Singh, CE(DR)PR-III	Sh. N. K. Sharma EE(PRSR-I)	0	90	0	90

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234	221		Inder Enclave-II, F-Block, Mubarakpur- Delhi-81	KIRARI	work in progress	16	7.02	23-Sep	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	58	0	58
235	283		Ramesh Enclave, Kirari Extn., Bawana, New Delhi-41	KIRARI	work in progress	56	24.59	23-Sep	24-Mar	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	93	0	93
236	311		Astha Vihar, Prem Nagar-3, Kanjhawla, New Delhi	KIRARI	work in progress	60	26.34	23-Sep	24-Mar	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	90	0	90
237	521		Yadav Nagar, Prem Nagar-2, Near Sami Bazar, Delhi-41	KIRARI	work will be started soon	0	0	23-Sep	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	2	25	0	25
238	1395		Meer vihar Mubarakpur Dabas Rd Madanpur Dabas Delhi-81	Mundka	work in progress	74	32.48	23-Sep	23-Dec	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	1	98	0	98
239	17		Balbir Nagar, Kirari Suleman Nagar, Nangloi, Delhi-41	Kirari	work in progress	39	17.12	23-Dec	24-Mar	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	79	0	79
240	57		Hari Enclave-I, Kirari Suleman Nagar, Delhi-41	Kirari	work in progress	63	28	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	2	79	0	79
241	67		Satya Enclave Prem Nagar-II Delhi-41	KIRARI	work will be started soon	0	0	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	5	75	0	75
242	127		Sharda vaasa Enclave Prem Nagar-III	KIRARI	work in progress	40	17.56	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	5	65	0	65
243	167		Laxmi Vihar Mundka Road Prem Nagar-III	KIRARI	work will be started soon	0	0	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	5	64	0	64
244	168		Pandey enclave Prem Nagar-III, delhi-41	KIRARI	work will be started soon	0	0	23-Dec	23-Dec	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	82	0	82
245	169		Inder Enclave, Ph-I, Mubarakpur Road, Nangloi	KIRARI	work in progress	38	16.68	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	75	0	75
246	181		Karan Vihar Part-III, Kirari, Nangloi, Delhi-41	KIRARI	work will be started soon	0	0	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	7	62	0	62
247	231		Agar Enclave-I, Prem Nagar-III, Mubarak Pur road, Nangloi	KIRARI	work will be started soon	0	0	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	1	0	1
248	261		Vikas Vihar, Sec-22, Rohini, Delhi	KIRARI	work will be started soon	0	0	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	1	0	1
249	262		Karan Vihar, Part-IV, Kirari, Delhi-86	KIRARI	work will be started soon	0	0	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	50	0	50
250	298		Brij Vihar Agra Nagar, Prem Nagar-3, New Delhi	KIRARI	work will be started soon	0	0	23-Dec	24-Mar	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	89	0	89

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251	300		Sheesh Mahal Enclave, Prem Nagar-3, Nangloi, Delhi-41	KIRARI	work will be started soon	0	0	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	0	8	0	8
252	301		Chandan Park, Prem Nagar-3, Nangloi, Delhi-41	KIRARI	work will be started soon	0	0	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	0	1	0	1
253	333		Adarsh Laxmi Vihar, Prem Nagar-3, Kirari, Delhi 86.	KIRARI	work will be started soon	0	0	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	0	1	0	1
254	423		Vikash Enclave, A-Block, Agar Nagar, Prem Nagar	KIRARI	work in progress	44	19.32	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	0	69	0	69
255	497		Prem Nagar-3, Part-II, Shani Bazar Road, Kirari Suleman Nagar, Nangloi, Delhi	KIRARI	work in progress	60	26.34	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	0	80	0	80
256	510		Kishan Vihar, Roop Vihar, Delhi-43	KIRARI	work will be started soon	0	0	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	0	80	0	80
257	616		Agar Nagar, Prem Nagar-3, Nangloi, Delhi-41	KIRARI	work in progress	28	12.29	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	7	57	0	57
258	620		Agar Nagar, D-Block, Prem Nagar-3, Nangloi	KIRARI	work will be started soon	0	0	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	0	7	0	7
259	626		Vikash Enclave, Agra Nagar, B-Block, Nangloi, Prem Nagar-3	KIRARI	work will be started soon	0	0	23-Dec	24-Mar	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	0	72	0	72
260	667		Prem Nagar-II, ABCD Block, Nangloi, Delhi-41	KIRARI	work in progress	73	32.05	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	0	78	0	78
261	672		Gourav Nagar-2, (Prem Nagar) -3, Sultan Puri, Kanjhawala, Delhi-41	KIRARI	work in progress	9	3.95	23-Dec	24-Mar	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	10	60	0	60
262	692		Gouri Shankar Enclave, Prem Nagar-III, Nangloi, Delhi-41	KIRARI	work will be started soon	0	0	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	5	55	0	55
263	723		Dhruv Enclave, Rohini, Sec-22, Nihar, New Delhi	KIRARI	work will be started soon	0	0	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	0	1	0	1
264	741		Laxmi Nagar, Prem Nagar-III D1-Block, Kanjhawala, Delhi-41	KIRARI	work will be started soon	0	0	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	5	35	0	35
265	183		Guru Yogi Raj Puran Jain & Aggarwal Colony, Rankheta	Mundka	work in progress	0.24	0.2	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	6	62	0	62
266	439		Bhagya Vihar, Jain Colony Rani Khera, Delhi-81	Mundka	work in progress	0.42	0.38	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)SR-1	0	70	0	70

List of 769 Unauthorized Colonies where Sewerage System is to be laid by DJB along with Status Proposed Timelines for Providing Sewerage System Annexure - 1

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267	74		Inder Enclave Ph-II Nangloi, Mubarakpur Road, Delhi-41	KIRARI	work in progress	21	9.22	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	78	0	78
268	90		Kirari-Extn., R-Block, Karan Vihar Part-6	KIRARI	work will be started soon	0	0	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	5	25	0	25
269	148		Balbir Vihar, Kirari Suleman Nagar, Delhi-41	KIRARI	work in progress	5	2.2	23-Dec	24-Mar	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	66	0	66
270	202		Hind Vihar, Prem Nagar-III	KIRARI	work will be started soon	0	0	23-Dec	24-Mar	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	60	0	60
271	235		Janta Enclave, G-Block, Prem Nagar-III, New Delhi	KIRARI	work will be started soon	0	0	23-Dec	23-Dec	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	76	0	76
272	702		Singh Adarsh Enclave, Prem Nagar-III, Delhi-41	KIRARI	work will be started soon	0	0	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	13	0	13
273	799		Surat Vihar Block A B C Mubarakpur Dabas Delhi-81	KIRARI	work will be started soon	0	0	23-Dec	24-Mar	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	75	0	75
274	838		Parvesh Nagar Mubarakpur Dabas Delhi-81	KIRARI	work will be started soon	0	0	23-Dec	24-Jun	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	40	0	40
275	1271		Sharma Enclave Mubarak Pur Extn. Delhi-81	KIRARI	work will be started soon	0	0	23-Dec	24-Mar	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	22	0	22
276	478		Guru Yogiraj Puram Rani, Khara Extn., Rani Khara, Delhi-81	Mundka	work will be started soon	0	0	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	42	0	42
277	1077		Bhagya Vihar Ph-II, Nangloi Delhi-41	Mundka	work will be started soon	0	0	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	1	0	1
278	1255		Lui Braill Vihar Rani Khara Delhi	Mundka	work will be started soon	0	0	23-Dec	24-Mar	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	85	0	85
279	1430		Bhagya Vihar, Jain Colony Rani Khara, Delhi-81	Mundka	work will be started soon	0	0	23-Dec	24-Sep	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	1	0	1
280	36-(ELD)		Rani Khara Village, Delhi-81	Mundka	work will be started soon	0	0	23-Dec	24-Dec	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	28	0	28
281	41-(ELD)		Village Madan Pur Dabas Extended Abadi, Delhi-81	Mundka	work will be started soon	0	0	23-Dec	24-Dec	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	9	0	9
282	99		Yadav Park Block-C, Rohtak Road, Nangloi, Delhi-41	Mundka	work will be started soon	0	0	23-Jun	23-Dec	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	1	0	1
283	80		Yadav Park (A & B Block) Rohtak Road, Nangloi	Mundka	work in progress	4	4	23-Jun	23-Dec	Sh. R.P. Singh, CE(DR)/PR-III	Sh. N. K. Sharma EE(PR)/SR-I	0	5	0	5

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284	201		Swarn Park Exm -II, Mundka, Delhi-41	MUNDKA	work will be started soon	0	0	23-Jun	23-Dec	Sh. R. P. Singh, CE/DR/PPR-III	Sh. N. K. Sharma EE/PPRS-1	0	1	0	1
285	404		Swarn Park & Swarn Park Extn, Part I & 2	Mundka	work will be started soon	0	0	23-Jun	23-Dec	Sh. R. P. Singh, CE/DR/PPR-III	Sh. N. K. Sharma EE/PPRS-1	0	1	0	1
286	6		Sangam Vihar, A-Block, New Delhi-62	Devli	work in progress	26.63	23.54	23-Sep	23-Dec	Sh. R. P. Singh, CE/DR/PPR-III	Sh. Sayender Dabas EE(C)DR-XV	0.2	95.2	0	95.2
287	706		Sangam Vihar, B-I, Block, Sangam Vihar, New Delhi-62	Devli	work in progress	39.34	31.26	23-Sep	23-Dec	Sh. R. P. Singh, CE/DR/PPR-III	Sh. Sayender Dabas EE(C)DR-XV	0.2	86.4	0	86.4
288	921		Sangam Vihar A- Block New Delhi-62	Devli	work in progress	40	31.78	23-Sep	23-Dec	Sh. R. P. Singh, CE/DR/PPR-III	Sh. Sayender Dabas EE(C)DR-XV	0	91.6	0	91.6
289	1256		Sangam Vihar F-2 Block Hamdard Near Barra Hospital, M.B. Road, Delhi.	Sangam Vihar	work in progress	21.28	16.9	23-Sep	23-Dec	Sh. R. P. Singh, CE/DR/PPR-III	Sh. Sayender Dabas EE(C)DR-XV	1	95	0	95
290	1155		Dabar Enclave (S R Block A) Rawla Mode Jafarpur Najafgarh, Delhi	NAJAFGAR H	Work in progress	36.22	15.49	23-Dec	23-Dec	Sh. R. P. Singh, CE/DR/PPR-III	Sh. Sayender Dabas EE(C)DR-XV	0	80	0	80
291	1158		Durga Enclave Jafarpur Kalan Najafgarh Delhi-73	NAJAFGAR H	Work in progress	24.23	10.36	23-Dec	23-Dec	Sh. R. P. Singh, CE/DR/PPR-III	Sh. Sayender Dabas EE(C)DR-XV	0	75	0	75
292	1159		Jafarpur Extn Jafarpur kalan Najafgarh	NAJAFGAR H	Work in progress	70.5	30.15	23-Dec	23-Dec	Sh. R. P. Singh, CE/DR/PPR-III	Sh. Sayender Dabas EE(C)DR-XV	0	90	0	90
293	85- (ELD)		Sai Lal Bagh Housing Complex, Village Jafarpur Kalan, New Delhi-73	NAJAFGAR H	Work in progress	25.8	11.03	23-Dec	23-Dec	Sh. R. P. Singh, CE/DR/PPR-III	Sh. Sayender Dabas EE(C)DR-XV	0	90	0	90
294	941		Baba Garb Das Colony Khera Dabar Najafgarh Delhi-73	Matalia	Work in progress	0	0	23-Dec	23-Dec	Sh. R. P. Singh, CE/DR/PPR-III	Sh. Sayender Dabas EE(C)Dr-XV	0	1	0	1
295	942		Shiv Vihar Khera Dabar Najafgarh New Delhi-73	NAJAFGAR H	Work in progress	0	0	23-Dec	23-Dec	Sh. R. P. Singh, CE/DR/PPR-III	Sh. Sayender Dabas EE(C)Dr-XV	0	1	0	1
296	1026		Khera Dabar Extn Colony North West Najafgarh Delhi-73	Matalia	Work in progress	0	0	23-Dec	23-Dec	Sh. R. P. Singh, CE/DR/PPR-III	Sh. Sayender Dabas EE(C)Dr-XV	0	97	0	97
297	59		Pir Baba Basti, Vill. Jatpur, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pt. Chief Engr (Dr)-I	Sh. A.M. SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA

Unauthorized colonies where sewerage network to be laid alongwith DSTPs

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298	84		Saurabh Vihar, N-Block (Amar Market) Hari Nagar Extn. Badarpur, New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
299	91		Mohan Baba Nagar, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
300	91	B	Mohan Baba Nagar, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
301	95		Jaitpur Extn. L-Block, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
302	102		Meehapur Extn. Block 'D', Part-I, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
303	124		Saurabh Vihar, S-Block, Hari Nagar Extn. Jaitpur, Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
304	128		Mithapur Extn., A-Block, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
305	139		Mohan Baba Nagar, G-Block, Tajpur Extn., Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
306	141		Saurabh Vihar, R-Block, Hari Nagar Extn., Part-I, Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	

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307	174		Mithrapur Extn., A-Block, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
308	184		Arpan Vihar, J-Block, Jaitpur Extn. Part-I, Badarpur, New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
309	185		Eka Vihar (Block A, B & C) Jaitpur, Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
310	186		Shakti Vihar Block A, Motar Band Extn., Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
311	216		Saurabh Vihar, O-Block, Hari Nagar Extn.-II, Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
312	225		Hari Nagar Extn., F-Block, Part-II, Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
313	234		Jaitpur Extn., K-Block, Badarpur, New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
314	240		Lakhpur Colony, Part-II, Mithrapur Extn. New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
315	273		Sai Nagar, Mithrapur, Extn. Badarpur, New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA

S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (No: Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period of 26.10.2023-10.11.2023 %]	Cumulative Progress upto 10.11.2023 - %]	ATR [Physical Progress during the period of 11.11.2023-25.11.2023 %]	Cumulative Progress upto 25.11.2023 - %]
316	275		Ekta Vihar, Mithapur Extn. Badarpur, New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
317	284		Gagan Vihar near Molar Bund, Badarpur, New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
318	304		Jaitpur Extn., E-1 Block, Badarpur, New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
319	305		Molar Band Extn. Block No.-E3, Part-2, Badarpur, New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
320	307	A	Pradhan Enclave, C&D Block, Mazra Burari, New Delhi-84	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
321	327		Sudarshan Park, Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
322	368		Jaitpur Extn., Part-1, Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
323	379		Hari Nagar Extn., Block D-1, Jaitpur, Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
324	400		Shakti Vihar, Meethapur, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	

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S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR Physical Progress during the period of 26.10.2023-10.11.2023 %	Cumulative Progress upto 10.11.2023 - %	ATR Physical Progress during the period of 11.11.2023-25.11.2023 %	Cumulative Progress upto 25.11.2023 - %
325	414		Shiv Puri Wiharpur Exm., Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EEC/DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
326	436	A	Harsh Vihar Hari Nagar, Part-3, Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EEC/DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
327	436	B	Harsh Vihar Hari Nagar, Part-3, Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EEC/DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
328	462		Budh Vihar(Tajpur Pahari) Badarpur, Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EEC/DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
329	506		Jaitpur Vistar Part-1, Block E, F, G, H	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EEC/DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
330	516		Jaitpur Exm, A-Block, Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EEC/DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
331	524		Tajpur Pahari, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EEC/DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
332	544		Hari Nagar Exm, Jaitpur Road, Badarpur, Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EEC/DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
333	582		Jaitpur Exm, Part-1, Block-1, Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EEC/DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA

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334	585		Badarpur Extn., D-1, Block, New Delhi	Badarpur	Land for DSSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
335	588		Badarpur Extn., Block C&D, Badarpur; New Delhi To be Checked	Badarpur	Land for DSSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
336	596	A	Prince Colony, Hari Nagar Ext. Pt-III, Block D, E & F, Delhi-44	Badarpur	Land for DSSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
337	596	B	Prince Colony, Hari Nagar Ext. Pt-III, Block D, E & F, Delhi-44	Badarpur	Land for DSSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
338	598		Meetha Pur Colony-B Block, Badarpur, Delhi-44	Badarpur	Land for DSSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
339	673		Om Nagar, Badarpur, New Delhi-44	Badarpur	Land for DSSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
340	682		Mohan Baba Nagar, Tajpur Extn. Badarpur, Delhi-44	Badarpur	Land for DSSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
341	719		Mohan Baba Nagar, Tajpur Extn. Badarpur, Delhi-44	Badarpur	Land for DSSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
342	727		Molar Band Ext. New Delhi-44	Badarpur	Land for DSSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	

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343	742		Hari Nagar Extn, Block-D, Jaipur, Badarpur, New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
344	803		Hari Nagar Extn, N_ Block Jaipur Badarpur New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
345	805		Hari Nagar colony P-II-D-Block Badarpur New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
346	820		Molar Band Extn E-I Block Badarpur, Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
347	831		Molar Band Extn Block ABC D (Gali No 1-25) Badarpur, Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
348	841		Hari Nagar Part-II E-Block, Badarpur, New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
349	847		Mithapur Extn, Part-III New Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
350	855		Hari Nagar Extn, M-Block, Saurabh Vihar Badarpur, New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
351	890		Jaipur Extn, Part-II Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA

List of 769 Unauthorized Colonies where Sewerage System is to be laid by DJB along with Status Proposed Timelines for Providing Sewerage System Annexure - 1

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352	933	A	Lakhpur Colony Pt-1 Mithapur Extn.Badarpur,Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
353	933	B	Lakhpur Colony Pt-1 Mithapur Extn.Badarpur,Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
354	1030		Molar Band Extn.Block E-2 Badarpur,Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
355	1082		Hari Nagar Extn. I-Block Jaitpur Road Badarpur, Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
356	1083	A	Badarpur Extn.Pocket A,B, Mathura Road, Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
357	1083	B	Badarpur Extn.Pocket A,B, Mathura Road, Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
358	1102		Bachh Raj Colony Mithapur Extn.Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
359	1109		Molar band Extn.Block F-Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
360	1124		Hari Nagar Extn.A Block Jaitpur Road Badarpur,Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	

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361	1129		Hari Nagar A B Block Extn Pr-II Badarpur, Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
362	1133		Molar Band Extn. G Block Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
363	1162	A	Molar Band Extn. Block E-III Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
364	1162	B	Molar Band Extn. Block E-III Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
365	1211		Molarband Extn E1, E2, E3 Block, Badarpur New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
366	1213		Hari Nagar Extn. C Block Part 2 Badarpur, Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
367	1243		H-Block, Hari Nagar Extn, Jaitpur Road Badarpur New Delhi 44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
368	1267	A	Sourabh Vihar K- Block Hari Nagar Jait Pur Badarpur, Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
369	1267	B	Sourabh Vihar K- Block Hari Nagar Jait Pur Badarpur, Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA

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S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical Progress during the period of 11.11.2023-25.11.2023 %)	Cumulative Progress upto 10.11.2023 - %)	ATR (Physical Progress during the period of 11.11.2023-25.11.2023 %)	Cumulative Progress upto 25.11.2023 - %)
370	1272	A	Mitha Pur Extn. 1 Block A B C 2 D, Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
371	1272	B	Mitha Pur Extn. 1 Block A B C 2 D, Delhi	Badarpur	Land for LSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
372	1299		Mitha Pur Extn. A- Block Badarpur - Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
373	1300		Mitha Pur Extn. Badarpur Delhi-36	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
374	1301		Ch. Lakha Ram Colony School Rd, Shakti Vihar Pt-1 Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
375	1558		Village Molarband, B-Block, New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
376	1578		Hari Nagar Etn., L-Block, Saurabh Vihar, Jaipur, New Delhi	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
377	1612		Budh Vihar Extension, Badarpur	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	
378	14- (LOP)		A-Block, Meethatpur Extn. Shree Colony Badarpur New Delhi 44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	

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S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR Physical Progress during the period of 26.10.2023-10.11.2023 %	Cumulative Progress upto 10.11.2023- %	ATR Physical Progress during the period of 11.11.2023-25.11.2023 %	Cumulative Progress upto 25.11.2023 - %
379	3-		Badarpur Village, Delhi-44	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EEC/CDR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
380	93-		Moharband Village Badarpur New Delhi 44 (ELD)	Badarpur	Land for DSTP is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EEC/CDR-VI	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA	Land has been handed over by DDA
381	138		Mahipalpur Extn., K-II Block, New Delhi-37	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC/CDR-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted
382	321	A	Defence Enclave, Mahipalpur, Extn.-II, New Delhi-37	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC/CDR-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted
383	321	B	Defence Enclave, Mahipalpur, Extn.-II, New Delhi-37	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC/CDR-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted
384	341		Mahipalpur Extn. L-Block, New Delhi	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC/CDR-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted
385	500		Yavantika Colony Salapur, Khera, Bijwasan, New Delhi-61	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC/CDR-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted
386	515		Mahipalpur K-Block, West Vasant Kunj, New Delhi	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC/CDR-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted
387	605		Mahipalpur Ext., K-II Block, New Delhi-7	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC/CDR-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted
388	1130	A	Rangpuri Extn. A-Block Vasant Kunj Delhi-37	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC/CDR-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted
389	1130	B	Rangpuri Extn. A-Block Vasant Kunj Delhi-37	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC/CDR-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted
390	1131		Rangpuri Extn. B-Block Vasant Kunj Delhi-37	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC/CDR-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted
391	1140		Mahipalpur Block A Extn., Delhi	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EEC/CDR-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted

S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Tapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical Progress during the period of 26.10.2023-10.11.2023 %)	Cumulative Progress upto 10.11.2023 %	ATR (Physical Progress during the period of 11.11.2023-25.11.2023 %)	Cumulative Progress upto 25.11.2023 - %
392	1229		Village Shabad Mohd Pur Extn. Area Delhi-61	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	
393	1266		Kapashera Extn. B- Block Delhi-37	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	
394	1278		Kapashera Extn. A- Block Delhi-37	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	
395	1508		Shalapur Khera, Bijwasan, New Delhi-61	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	
396	1593		Defence Enclave Development Association, Mahipal Pur Extn. New Delhi-37	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	
397	37- (ELD)		Natural Growth of Kapashera Village, New Delhi-37	Bijwasan	Land allotment is being pursued with DDA		15 months after allotment of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	Land yet to be allotted	Land yet to be allotted	Land yet to be allotted	
398	80- (ELD)		Extended Colony, New Mangla Puri New Delhi 30	Chhattarpur	Estimate stage			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
399	56		Chhattarpur Enclave Ph-I, Block-A, Maidan Garhi, Village Road	Chhattarpur	Tender stage			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
400	96		Sahurpur Extn. Satbari, Mehrauli	Chhattarpur	Work is in progress			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
401	916		Chhattarpur Extn. Mehrauli New Delhi-74	Chhattarpur	Land allotment is being pursued with DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
402	1015	A	Maidan Garhi Extn. Chatterpur Road Delhi-68	Chhattarpur	Land allotment is being pursued with DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
403	1015	B	Maidan Garhi Extn. Chatterpur Road Delhi-68	Chhattarpur	Land allotment is being pursued with DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
404	1036		Dr. Ambedkar Colony Ansal Road, Satbari Delhi-54	Chhattarpur	Work is in progress			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
405	132- (ELD)		Extended Abadi of Village Chhattarpur New Delhi	Chhattarpur	Work is in progress			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	

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S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR Physical Progress during the period of 26.10.2023-10.11.2023 %	Cumulative Progress upto 10.11.2023- %	ATR Physical Progress during the period of 11.11.2023-25.11.2023 %	Cumulative Progress upto 25.11.2023 - %
406	2-		Gadai Pur Extn., 26-A, Club Drive, Gadai Pur Extn., Mehrauli, Gurugan Road, Gadai Pur, Delhi-30	Chhatrapur	In Estiamte stage			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
407	31-		Silver OAK Enclave, Village Jonapur Gadai Pur, Mandi Road, New Delhi-47	Chhatrapur	Estimate stage			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
408	68-		Sanskritik Aur Vikas Sanstha OSHO Drive Gadai Pur Extn. Of Village Gadai Pur Mehrauli New Delhi	Chhatrapur	Estimate stage			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
409	5		Bhavani Kunj behind Sector D-II Vasant Kunj, New Delhi-70	Mehrauli	Affluent colony NOC awaited form UD			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
410	1144		Shanti Kunj (Behind Deep Public School, Vasant Kunj) Delhi-70	Mehrauli	Affluent colony NOC awaited form UD			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
411	103-		Village Sultanpur New Delhi 30	Mehrauli	Estimate			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
412	13-		Harijan Basti Poorvi Chhatra) Rajokri Pahani, Mehrauli Road, New Delhi-38	Mehrauli	Estimate Stage			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
413	419		Madanpur Khadar Extn., New Delhi-44	Okhla	Land for SPS is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
414	571		Aali Extn., Block A&B, Badarpur, Delhi	Okhla	Land for SPS is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
415	628	A	Madanpur Khadar Extn., Part-1, 2, 3, Badarpur, New Delhi	Okhla	Land for SPS is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
416	628	B	Madanpur Khadar Extn., Part-1, 2, 3, Badarpur, New Delhi	Okhla	Land for SPS is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
417	1128		Aali Vihar -(Block A B C D E F G & H)	Okhla	Land for SPS is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
418	1181		Jagdamba Colony Aali Vihar Badarpur, Delhi	Okhla	Land for SPS is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0

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List of 769 Unauthorized Colonies where Sewerage System is to be laid by DJB along with Status Proposed Timelines for Providing Sewerage System Annexure - 1

S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period of 26.10.2023-10.11.2023 %]	Cumulative Progress upto 10.11.2023 - %]	ATR [Physical Progress during the period of 11.11.2023-25.11.2023 %]	Cumulative Progress upto 25.11.2023 - %]
419	30-(ELD)		Aali Village Extended, Abadi, New Delhi-44	Okhla	Land for SPS is to be allotted by DDA			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
420	574		Shiv Mandir Colony, Safiabod Border Narela, Delhi-40	Narela	Under award	24-Jul		Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	Work Order issued on 31.03.2023. Difficulty in transfer of land by the agency in the name of Delhi Jal Board due to an unauthorized colony	Work Order issued on 31.03.2023. Difficulty in transfer of land by the agency in the name of Delhi Jal Board due to an unauthorized colony	Work Order issued on 31.03.2023. Difficulty in transfer of land by the agency in the name of Delhi Jal Board due to an unauthorized colony	Work Order issued on 31.03.2023. Difficulty in transfer of land by the agency in the name of Delhi Jal Board due to an unauthorized colony
421	20		Vashu Vihar Colony Holambi Kalan	Narela	Estimate stage	NA		Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	0
422	21		Ankur Vihar Colony Holambi Kalan	Narela	Estimate stage	NA		Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	0
423	25		Harijan Colony, Village-Harewali, Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0
424	45		Nangli Poona Extn. G. T. Kamal Road, Delhi-36	Burari	Tender stage	NA		Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	0
425	50		Prem Colony, Bawana Road, Narela, Delhi-40	Narela	Estimate stage	NA		Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	0
426	86		Ishwar Colony Extn. Ph-I Bawana, New Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0
427	156	A	Krishna Vihar Colony, Bawana, New Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0
428	156	B	Krishna Vihar Colony, Bawana, New Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0

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429	173		Sushant Vihar, Ibrahimpur Extn., Delhi-36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	5	15.3	0	15.3
430	197		Swatantra Nagar Ph-II (Left out portion), Narela	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	0
431	197	A	Swatantra Nagar Ph-II (Left out portion), Narela	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	0
432	197	B	Swatantra Nagar Ph-II (Left out portion), Narela	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	0
433	200		New Colony, Sannot Ghoga More, Narela, Bawana	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	0
434	207		Prem Nagar, Nathupura, Delhi-84	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	2.4	46	0	46
435	219		Vijay Nagar, Bawana, Delhi-57	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0
436	255	A	Quatabgarh Extn Colony, Kanjhawla Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0
437	255	B	Quatabgarh Extn Colony, Kanjhawla Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0
438	255	C	Quatabgarh Extn Colony, Kanjhawla Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0
439	339		Shri Krishna Colony Harewali, Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0
440	343		Sapt Rishi Garden, Holambi Kalan, Narela, Delhi-82	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	0
441	406	A	Shastri Park, Nathupura More, Burari, Delhi-87	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	0
442	406		Shastri Park, Nathupura More, Burari, Delhi-87	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	0
443	437		Harijan Colony B-Block, Harewali, Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0

List of 769 Unauthorized Colonies where Sewerage System is to be laid by DJB along with Status Proposed Timelines for Providing Sewerage System Annexure - 1

S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical Progress during the period of 26.10.2023-10.11.2023 %)	Cumulative Progress upto 10.11.2023 - %	ATR (Physical Progress during the period of 11.11.2023 - 25.11.2023 %)	Cumulative Progress upto 25.11.2023 - %
444	442		Hazari Park, Holambi Kalan, Delhi-82	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	
445	445		Nai Basti Lampur, Narela, Delhi-40	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	
446	464		Ibrahim Pur Extn. DCM Colony, Burari, Delhi	Burari	Tender stage		Work completed	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	
447	477		Hashthal Colony Narela Road, Bawana, Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P. K. Kapil, EE(C)Dr-XI	0	0	0	
448	501		Ambedkar Colony Extn., Vill Bankner, Narela	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	
449	502	A	Bankner Basti (Firani Road), Narela	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	
450	502	B	Bankner Basti (Firani Road), Narela	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	
451	529		Basti Banker South, Lampur Road, Delhi-40	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	
452	535		Saroop Nagar, J&K Block, Samaipur, Badli, Delhi	Badli	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	3	0	18	
453	570		Shiv Colony, Katewada, Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P. K. Kapil, EE(C)Dr-XI	0	0	0	
454	577		Swatantra Nagar Extn. West Gonda Road, Narela, Delhi-40	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	
455	587		Balaji Enclave, Punjab Khor, Delhi-81	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P. K. Kapil, EE(C)Dr-XI	0	0	0	
456	595		Ishwar Colony Extn, III, Bawana, Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P. K. Kapil, EE(C)Dr-XI	0	0	0	
457	612		Kadipur Extn., Nangli Road, Delhi-36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	2.5	0	77.5	
458	658		Indraj Colony (Bawana Extn) Karjhawala Road, Bawana, Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P. K. Kapil, EE(C)Dr-XI	0	0	0	

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459	659		Ishwar Colony Extn. (Phase-II) Bawana, Delhi-39	Bawana	Estimate stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0
460	688		Nathu Colony, Nathupura, Delhi-84	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	4	89.5	0	89.5
461	728		Kushak No.2, Extn., Delhi-36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	4	56	0	56
462	729		Kushak No.1, Extn., Delhi-36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	0
463	773		Pradeep Vihar Nathupura Mode Delhi-36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	0
464	808	A	Shastri Park Extn, Nathu Pura More Burari Delhi-84	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	0
465	808	B	Shastri Park Extn, Nathu Pura More Burari Delhi-84	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	0
466	821	A	Kadi Vihar Near Nathupura Delhi-36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	0
467	821	B	Kadi Vihar Near Nathupura Delhi-36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	0
468	854		Uzala Harijan Colony, Santi Road Qutab Gath Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0
469	858		Ramesh Nagar Bawana, Near Harijan Basti, Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0
470	862		Kushak No-I-B- Block Kadipur Village Delhi-36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	0
471	918		Ishwar Colony Bawana New Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0
472	951		Phool Bagh Place (Shastri Park Extn) Nathupura Mode Delhi-36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	0
473	952		Keshav Nagar Burari Nathupura Road Delhi-36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	0

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474	981		Anand Vihar Colony Pooth Khurd Bawana Road Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	
475	992		Qutab Garh Enclave Qutab Garh Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	
476	1028		Om Vihar Colony Lampur Road Narela, Delhi	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	
477	1029		Mann Enclave Khera Khurd Delhi-82	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	
478	1084		Zind Pur Extn. Delhi-36	Narela	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	
479	1170		Durga Enclave Vishal Enclave Delhi-81	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	
480	1194		Vishal Enclave Bawana Road, Narela, Delhi-40	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	
481	1196		Sannoht Extn. Pt-I, II, III Narela Delhi-41	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0	0	
482	1205		Qutub Garh Extn. Nai Basti Delhi-59	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	
483	1236		Zindpur Village Extn. Alipur Delhi-36	Narela	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	
484	1292		Nai basti Bakner Paschim, Delhi	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	
485	1383		Khera Khurd Extn. Village Khera Khurd Delhi	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	
486	1411		Ghoga Extn., Narela, Delhi-39	Narela	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	
487	1429		Shiv Vihar Burari Bakhawar Pur Road Ibrahim Pur Delhi	Burari	Tender stage		Work completed	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	100	0	
488	1482		Sanjay Nagar, Bawana Extn. Bawana, Delhi-39	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	

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489	1494		Ishwar Colony Extn Ph-I, II Left Out Portion, Kanjhawala Road, Bawana	Bawana	Estimate stage			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	P.K. Kapil, EE(C)Dr-XI	0	0	0	0
490	1588		Mukti Ashram Colony, Ibrahim Pur.	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	0
491	116-		Village Ghoga Extn. Delhi 39	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	0
492	141-		Extended Abadi Of Kadi Pur Village	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	0	0	0	0
493	17-		Extended Abadi of Kushak No-1, Village Kadi Pur, Delhi-36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	0	0	0	0
494	24-		Zindpur Village Extn, Zindpur, P.O.Alipur, Delhi-36	Narela	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	0	0	0	0
495	25-		Village Bakrer Ambedkar Colony Extn Part II, Delhi: 40	Narela	Estimate stage		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	0	0	0	0
496	27-		Kadi Vihar Extn. Delhi 36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	0	0	0	0
497	3-		Sushant Vihar Delhi 36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	0
498	44-		Nangli Poonia Extn, Part-II, Delhi-36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	0	0	0	0
499	45-		Holambi Khurd Extn, Delhi-82	Narela	Estimate stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	0	0	0	0
500	54-		Kadi Pur Extn, 'C' Block, Delhi-36	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	0	0	0	0
501	61-		Keshav Nagar, Garhi Khastro, Burari, Delhi	Burari	Tender stage		24-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr-III	0	0	0	0
502	70-		Laxman Colony Village Jindpur, Alipur Delhi 36	Narela	Tender stage		25-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	0
503	76-		Khera Kalan & Khera Garhi Extended Abadi Post Office Khera Khataan Delhi 82	Narela	Tender stage		26-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	0

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504	77- (ELD)		Village Khera Kalan Delhi 82	Narela	Tender stage		27-Nov	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0	0	
505	88- (ELD)		Sultanpur Dabas Extn. Delhi 39	Bawana	Yet to awarded			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. P.K. Kapil, EE (C) Dr.-XI	0	0	0	
506	819	B	Jageevan Ram Colony	Narela	estimate stage		24-Dec	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P.Sharma EE(C)DR-XII	Under Estimate Stage	Under Estimate Stage	Under Estimate Stage	
507	957		Govind colony Near Jhangola No.2 Alipur Delhi-36	Narela	Estimate Stage		24-Dec	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P.Sharma EE(C)DR-XII	Under Estimate Stage	Under Estimate Stage	Under Estimate Stage	
508	28- (ELD)		Bakhtawar Pur Extn., Bakhtawar Pur, Delhi-36	Narela	Estimate stage		24-Dec	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P.Sharma EE(C)DR-XII	Under Estimate Stage	Under Estimate Stage	Under Estimate Stage	
509	32- (LOP)		Bakhtawar Pur Extn. III, Bakhtawar Pur Delhi 36	Narela	Estimate stage		24-Dec	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P.Sharma EE(C)DR-XII	Under Estimate Stage	Under Estimate Stage	Under Estimate Stage	
510	64- (ELD)		Bakhtawar Pur Extn.II, Bakhtawar Pur, Delhi-36	Narela	Estimate stage		24-Dec	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P.Sharma EE(C)DR-XII	Under Estimate Stage	Under Estimate Stage	Under Estimate Stage	
511	87- (ELD)		Janda Bakhtawar Pur Extn Delhi 36	Narela	Estimate stage		24-Dec	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P.Sharma EE(C)DR-XII	Under Estimate Stage	Under Estimate Stage	Under Estimate Stage	
512	578		Om Vihar Colony, Akbarpur, Mazra, Near Alipur Palla Road, Delhi-36	Narela	Estimate stage		24-Dec	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P.Sharma EE(C)DR-XII	Under Estimate Stage	Under Estimate Stage	Under Estimate Stage	
513	1341		Pawan Dham Trivani Cly Delhi-36	Narela	Estimate Stage		24-Dec	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P.Sharma EE(C)DR-XII	Under Estimate Stage	Under Estimate Stage	Under Estimate Stage	
514	1572		Samik Enclave	Vikasपुरी	Yet to be started		24-Dec	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P.Sharma EE(C)DR-XII	Under Estimate Stage	Under Estimate Stage	Under Estimate Stage	
515	30		Upkar Vihar, Sawda Village, Delhi-81	Mundka	estimate stage		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-I	under award stage	under award stage	under award stage	
516	55		Baldev Vihar, Karala Extn., Delhi-81	Mundka	estimate stage		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-I	under award stage	under award stage	under award stage	
517	110		Shiv Vihar Main Kanjhawala Road, Delhi-81	Mundka	estimate stage		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-I	under award stage	under award stage	under award stage	

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518	121		Shiv Colony, Village Gurhi Ramdhala, Kanjhawala, Delhi-81	Mundka	estimate stage		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-1	under award stage	under award stage	under award stage	under award stage
519	218	A	Shaheed Bhagat Singh Nagar, Majri Karala, Delhi-81	Mundka	estimate stage		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-1	under award stage	under award stage	under award stage	under award stage
520	309		Utsav Vihar: A-3, Karala, New Delhi	Mundka	estimate stage		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-1	under award stage	under award stage	under award stage	under award stage
521	399		Anandpur Dham, Karala, Delhi-81	Mundka	estimate stage		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-1	under award stage	under award stage	under award stage	under award stage
522	561		Vardhman Enclave Shiv Vihar, Karala, Delhi	Mundka	estimate stage		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-1	under award stage	under award stage	under award stage	under award stage
523	629		Rupali Enclave, Karala, Delhi-81	Mundka	estimate stage		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-1	under award stage	under award stage	under award stage	under award stage
524	802		Mahavir Vihar Kanjhawala Delhi-81	Mundka	estimate stage		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-1	under award stage	under award stage	under award stage	under award stage
525	1202		Anandpur Dham C-Block Delhi-81	Mundka	estimate stage		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-1	under award stage	under award stage	under award stage	under award stage
526	1379		Udal Vihar Kanjhawala Delhi-81	Mundka	estimate stage		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-1	under award stage	under award stage	under award stage	under award stage
527	142-	(E/D)	Extended Abadi Of Lad Pur Village Delhi 81	Mundka	estimate stage		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-1	under award stage	under award stage	under award stage	under award stage
528	22-	(E/D)	Majri Village Extn., Majri P.O.Karala, Delhi-81	Mundka	estimate stage		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-1	under award stage	under award stage	under award stage	under award stage
529	48-	(E/D)	Harijan Basti Village, Jaunri, New Delhi-81	Mundka	Land yet to be allotted by DDA		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-1	under award stage	under award stage	under award stage	under award stage
530	1185		Shahbad Extn. East South of Sec -17 Rohini Delhi 42	Rithala	work is recently awarded		Dec-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-1	5	45	0	45

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531	594		Soniya Vihar, Sahadra, Delhi-94	Karawal Nagar	NIT Floated & Tech.Bid is likely to be opened on 13.2.23		Dec-24	Sh. R.P. Singh, CE(DR)/PR-III	R.K.Tyagi, EE(C)DR-VIII	0%	The case was put up before the Board in its meeting held on 13.06.23 for award of work but the case was deferred for next meeting.	0%	The case was put up before the Board in its meeting held on 13.06.23 for award of work but the case was deferred for next meeting.
532	614		Shri Ram Colony, Rajeev Nagar, Delhi-94	Karawal Nagar	NIT Floated & Tech.Bid is likely to be opened on 13.2.23		Dec-24	Sh. R.P. Singh, CE(DR)/PR-III	R.K.Tyagi, EE(C)DR-VIII	0%	The case was put up before the Board in its meeting held on 13.06.23 for award of work but the case was deferred for next meeting.	0%	The case was put up before the Board in its meeting held on 13.06.23 for award of work but the case was deferred for next meeting.
533	1280		Milan Garden Near Sabhia pur Extn.Delhi-92	Karawal Nagar	NIT Floated & Tech.Bid is likely to be opened on 13.2.23		December, 2024	Sh. R.P. Singh, CE(DR)/PR-III	R.K.Tyagi, EE(C)DR-VIII	0%	Estimate stage	0%	Estimate stage
534	1586		Chauhia Patti Vistar, West Karawal Nagar Delhi 91	Karawal Nagar	Estimate stage		December, 2024	Sh. R.P. Singh, CE(DR)/PR-III	R.K.Tyagi, EE(C)DR-VIII	0%	Estimate stage	0%	Estimate stage
535	107-(ELD)		Chauhian Patti Extn. Sabhapur Mazra Delhi 94	Karawal Nagar	Estimate stage		December, 2024	Sh. R.P. Singh, CE(DR)/PR-III	R.K.Tyagi, EE(C)DR-VIII	0%	Estimate stage	0%	Estimate stage
536	75-(ELD)		Village Sabhia pur Extned Abadi Delhi 94	Karawal Nagar	NIT Floated & Tech.Bid is likely to be opened on 13.2.23		December, 2024	Sh. R.P. Singh, CE(DR)/PR-III	R.K.Tyagi, EE(C)DR-VIII	0%	Estimate stage	0%	Estimate stage
537	15		Somesh Vihar, Chhawia, Najafgarh	Mattala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)DR-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
538	71		Chhawia Extension, Paharwa Colony Part-I, New Delhi-71	Mattala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)DR-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.

List of 769 Unauthorized Colonies where Sewerage System is to be laid by DJB along with Status Proposed Timelines for Providing Sewerage System Annexure - 1

S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period of 26.10.2023 - 10.11.2023 %]	Cumulative Progress upto 10.11.2023 - %]	ATR [Physical Progress during 11.11.2023- 25.11.2023 %]	Cumulative Progress upto 25.11.2023 - %]
539	77		Munirka Kunj, Deendrapur	Maitala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
540	103		Shanti Vihar, Deenpur Najafgarh, New Delhi-43.	Maitala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
541	160		Roshan Vihar, Gurgaon Road, Najafgarh	NALAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
542	160	A	Roshan Vihar, Gurgaon Road, Najafgarh	NALAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
543	161		Sarika Vihar, Goyla More, Deenpur Ext Najafgarh	NALAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
544	190		Shiv Puri Part-II, Deenpur, Najafgarh	Maitala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
545	232		Gandhi Park Mam Gurgaon road, Deenpur, Najafgarh	Maitala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
546	293		Durga Vihar, Ph-III, Najafgarh, New Delhi	Maitala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
547	314		Vastasa Enclave (Kashmiri Colony) Prem Nagar, Z-Block, Najafgarh	NALAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	Sh. Sayender Dabas EE(C)CDR-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.

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S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical Progress during the period of 26.10.2023-10.11.2023 %)	Cumulative Progress upto 10.11.2023 - %	ATR (Physical Progress during the period of 11.11.2023-25.11.2023 %)	Cumulative Progress upto 25.11.2023 - %
548	320	A	Chhawla Ext., Kangan Heri Road	Matiala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
549	320	B	Chhawla Ext., Kangan Heri Road	Matiala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
550	430		Shyam Kunj, Najafgarh, Delhi-71	Matiala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
551	432		Shyam Vihar, Deenpur, Najafgarh	Matiala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
552	469		Brij Vihar, Najafgarh, Delhi	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
553	536		Roshan Vihar, Ph-I, Paprawat Road, Najafgarh, Delhi-41	Matiala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
554	638		Surya Vihar, Deendrapur, Gurgaon Road, Najafgarh	Matiala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
555	739		Durga Vihar, Phase-I, Gurgaon Road, Najafgarh, New Delhi-43	Matiala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
556	785		Data Ram Park Near Deendrapur Najafgarh, Delhi	Matiala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.

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557	786		Ganapati Enclave Extn Najafgarh New Delhi	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabhas EE(C)/Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
558	790		Risal Vihar Chhawla Extn Najafgarh, Delhi	Maitala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-II	satyender Dabhas EE(C)/Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
559	812		Vardhman Vihar U & F Block New Roshan Pura Extn Najafgarh	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-II	satyender Dabhas EE(C)/Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
560	833		Shyam Vihar Phase-II, (Behind Pooja Pipe Factory) Najafgarh Delhi-43	Maitala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabhas EE(C)/Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
561	881		Shiv vihar Prem Nagar G-Block Paprawat Road Najafgarh	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-II	satyender Dabhas EE(C)/Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
562	900		Sri Ganga Vihar Colony Dindar Pur Najafgarh	Maitala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabhas EE(C)/Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
563	917		Shiv Nagar New Roshanpura Najafgarh New Delhi-43	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-II	satyender Dabhas EE(C)/Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
564	919		Deendarpur Extn Najafgarh, Delhi	Maitala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-II	satyender Dabhas EE(C)/Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
565	955		Raghubir Block Prem Nagar Najafgarh Paprawat Road	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabhas EE(C)/Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.

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566	956		Durga Vihar Ph-II Najafgarh, Delhi	Matiata	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
567	967		Bhawani Nagar Near Dimpur Najafgarh, Delhi	Matiata	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
568	1016		Shyam Enclave Deendarpur Najafgarh, Delhi	Matiata	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
569	1040		Prem Nagar C- Block Najafgarh, Delhi	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
570	1060		Defence Enclave Goela Tajpur Khurd Najafgarh, Delhi	Matiata	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
571	1070		Prem Nagar Z Block Najafgarh SW, Delhi	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
572	1111		Durga Park Din Darpur Extn. Najafgarh, Delhi	Matiata	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
573	1175	A	Prem Nagar D- Block Najafgarh	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
574	1175	B	Prem Nagar D- Block Najafgarh	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.

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575	1227		Chimar Enclave Najafgarh, Delhi	NAJAFGAR H	Land Yet to be allotted			Sh. R. P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
576	1265		Prem Nagar A Block Ph-V Najafgarh, Delhi	NAJAFGAR H	Land Yet to be allotted			Sh. R. P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
577	1265	A	Prem nagar Najafgarh G-Block & G-1, Delhi	NAJAFGAR H	Land Yet to be allotted			Sh. R. P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
578	1277	B	Prem nagar Najafgarh G-Block & G-1, Delhi	NAJAFGAR H	Land Yet to be allotted			Sh. R. P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
579	1311		Defence Enclave Goela Tajpur Rd, Chawla New Delhi-71	Mairala	Land Yet to be allotted			Sh. R. P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
580	1327		Chhawla Extn, Near B S F Camp Gurgaon Road Chhawla, Delhi	Mairala	Land Yet to be allotted			Sh. R. P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
581	1357		Chhawla Extn, I Panchna Mohalla Delhi-71	Mairala	Land Yet to be allotted			Sh. R. P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
582	1438		Shivpur Dindarpur, Part-I New Delhi-43	Mairala	Land Yet to be allotted			Sh. R. P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
583	1461		Prem Nagar B-Block, Najafgarh, New Delhi-43	NAJAFGAR H	Land Yet to be allotted			Sh. R. P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.

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584	1470		Todarmal Block, Prem Nagar, Najafgarh, Delhi-43	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
585	1490		Prem Nagar Ph-III, Najafgarh, Delhi-110043	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
586	1509		Dindarpur Extn. Chhawala Road Delhi-43	Mattala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
587	1516		Prem Nagar Z-Block, Kashmiri Colony, Near Khaira Village, Paprawat Road	Mattala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
588	1526		German Nagar Colony Kalyan & Vikas Samiti Old Khera Road, Najafgarh,	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
589	1564		Prem nagar, F & G Block	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
590	1590		Prem Nagar, A B & D E F Najafgarh	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
591	1592		Durga Vihar Extension, Najafgarh, New Delhi	Mattala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.
592	129-(EILD)		Village Khaira, Najafgarh Rural Village, New Delhi 43	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.

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593	130- (ELD)		Village Khara, Najafgarh New Delhi-43	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
594	140- (ELD)		Jerman Nagar Kashmiri Colony Revenue Estate Of Village Khara Old Khara Road Najafgarh New Delhi	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
595	43- (ELD)		Dimpur Extn., Goyla More, Dimpur, Najafgarh, New Delhi-43	Maitala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
596	54- (ELD)		Sheetal Vihar, Chhawala Extn., New Delhi-71	Maitala	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
597	96- (ELD)		E-Block Prem Nagar Najafgarh New Delhi-43	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
598	215		Kamla Enclave, New Roshan Pura Extn., Najafgarh	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
599	1493		Tuglakabad Extn. T.A. Block, New Delhi-19	Sangam Vihar	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	Sh. Sayender Dabas EE(C)CDR-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
600	931		Madhav Enclave Khara Road, Najafgarh, New Delhi-43	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.
601	722	B	Baba Hari Dass (Geetanjali Enclave) Nagar, Najafgarh, Bahadurgarh Road, Delhi -72	NAJAFGAR H	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)/PR-III	sayender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Honble Delhi High Court.	0	Case has been stayed for order by the Honble Delhi High Court.

List of 769 Unauthorized Colonies where Sewerage System is to be laid by DJB along with Status Proposed Timelines for Providing Sewerage System Annexure - 1

S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical Progress during the period of 26.10.2023-10.11.2023 %)	Cumulative Progress upto 10.11.2023 - %	ATR (Physical Progress during the period of 11.11.2023-25.11.2023 %)	Cumulative Progress upto 25.11.2023 - %	
602	199		Sri Hans Nagar Colony, Ghumanhera Road, Najafgarh	Mattiala	Tender stage			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.	
603	412		Hans Nagar, Pardwala Kalan, Najafgarh, Delhi-43	Mattiala	Tender stage			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.	
604	192		Tikri Kalan Extn. (Leh Ram Park), New Delhi-41	MUNDKA	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.	
605	1554(154)		Tikri Extn., Nr. Kabir Park Dham	Mundka	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.	
606	48-ELD		Harijan Basti	Mundka	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.	
607	701		Netaji Subhash Vihar Colony, Tikri Kalan, New Delhi-41	Mundka	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.	
608	775		Baba haridas Nagar Tikri Border Delhi-41	Mundka	Land Yet to be allotted			Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Case has been stayed for order by the Hon'ble Delhi High Court.	0	Case has been stayed for order by the Hon'ble Delhi High Court.	
Unauthorized colonies where NOC is awaited/O-Zone																
609	7		Harijan Basti, Masoodpur near Pocket-B, Sector 7, 8, 9, Vasant Kunj	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0	0
610	10		St. John Church Colony, Mehrauli, New Delhi-30	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0	0
611	22		Aruna Asafali Road, Village Kishan Garh	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0	0

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612	37		Club Drive Colony, M.G. Road, Gadarapur (Opp Ghitori)	Chhatrapur	Forest Land		12 Months after receipt of NOC from forest department	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M. SHARMA, EEC/DR-VI	0	0	0	0
613	54		JNU Road Village, Kishangarh, New Delhi-70	Mehrauli	Forest Land		12 Months after receipt of NOC from forest department	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M. SHARMA, EEC/DR-VI	0	0	0	0
614	78		Aaya Nagar Extn. Ph-I, New Delhi-47	Chhatrapur	Forest Land		12 Months after receipt of NOC from forest department	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M. SHARMA, EEC/DR-VI	0	0	0	0
615	83		Shanti Kunj, Behind Sect-D, Pocket III & IV, Vasant Kunj	Mehrauli	ASI		12 Months after receipt of NOC from forest department	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M. SHARMA, EEC/DR-VI	0	0	0	0
616	109		Tekland Extn, Okhla Indl. Area Ph-1, New Delhi-20	TUGALAK ABAD	Forest Land		12 Months after receipt of NOC from forest department	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M. SHARMA, EEC/DR-VI	0	0	0	0
617	115		Village Pusteni Kishan Garh, Vasant Kunj, New Delhi-10	MEHRAULI	Forest Land		12 Months after receipt of NOC from forest department	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M. SHARMA, EEC/DR-VI	0	0	0	0
618	129		Harcharan Bagh, Andheria More, Vasant Kunj Road, Delhi-30	Mehrauli	Forest Land		12 Months after receipt of NOC from forest department	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M. SHARMA, EEC/DR-VI	0	0	0	0
619	135		Sambay Bapu Colony, Jaunapur Mandi, Pahari Abadi, Mehrauli	Chhatrapur	Forest Land		12 Months after receipt of NOC from forest department	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M. SHARMA, EEC/DR-VI	0	0	0	0
620	162		Sangam Vihar, Block M-I, New Delhi-72	Deoli	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EEC/DR-XV	0	0	0	0
621	203		Church Colony, L-Block Sangam Vihar, New Delhi-62	Devi	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EEC/DR-XV	0	0	0	0
622	208		Sangam Vihar, J-II, New Delhi-62	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EEC/DR-XV	0	0	0	0
623	210		Gyan Jyoti Budh Vihar, J-3, Sangam Vihar	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EEC/DR-XV	0	0	0	0

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624	291		Sangam Vihar, K-II, New Delhi-62	Devli	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)/Dr-XV	0	Forest Land	0	Forest Land
625	312		Sangam Vihar, L-1, Pocket-C, New Delhi	Devli	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)/Dr-XV	0	Forest Land	0	Forest Land
626	314		Vatata Enclave (Kashmiri Colony) Prem Nagar, Z-Block, Najafgarh	najafgarh	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)/Dr-XV	0	Forest Land	0	Forest Land
627	335		Mandi Pahari Abadi, Shanti Camp-1, Delhi-47	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dt)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
628	350		Sangam Vihar, Block-I & II, New Delhi	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)/Dr-XV	0	Forest Land	0	Forest Land
629	354		Sangam Vihar, L-Block, New Delhi-62	Devli	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)/Dr-XV	0	Forest Land	0	Forest Land
630	354	B	Sangam Vihar, L-Block, New Delhi-62	Devli	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)/Dr-XV	0	Forest Land	0	Forest Land
631	358		Sangam Vihar, Block M-II,	Devli	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)/Dr-XV	0	Forest Land	0	Forest Land
632	359	A	Sangam Vihar, H-Block	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)/PR-III	satyender Dabas EE(C)/Dr-XV	0	Forest Land	0	Forest Land

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633	359	B	Sangam Vihar, H-Block	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)/PR-II	satyender Dabas EE(C)Dr-XV	0	Forest Land	0	Forest Land
634	375		Chatrapur Extn, A-1, New Delhi	Chhatrapur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
635	378		Garhwal Colony, Mehrauli, New Delhi-30	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
636	390		Sangam Vihar, L-1, A-Block, New Delhi	Devli	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)/PR-II	satyender Dabas EE(C)Dr-XV	0	Forest Land	0	Forest Land
637	394		Rajpur Khurd Extn (South) Rajpur Extn, New Delhi-68	Chhatrapur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
638	397		Sangam Vihar, Block-C, Part-I	Devli	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)/PR-II	satyender Dabas EE(C)Dr-XV	0	Forest Land	0	Forest Land
639	425		Vasant Kunj Enclave, Delhi-70	A Bijwasan	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C) DR-XIV	0	Forest Land	0	Forest Land
640	429		Sangam Vihar, J&B Block	Sangam Vihar	Not feasible		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)/PR-II	satyender Dabas EE(C)Dr-XV	0	Forest Land	0	Forest Land
641	433		Sangam Vihar, D-Block, Delhi-62	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)/PR-II	satyender Dabas EE(C)Dr-XV	0	Forest Land	0	Forest Land
642	452		Defence Service Enclave (Sainik Farm)	Dr Ambedkar Nagar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)/PR-II	satyender Dabas EE(C)Dr-XV	0	Forest Land	0	Forest Land
643	480		Chatrapur Enclave, Mehrauli, Chatrapur, Road, Delhi-68	Chhatrapur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
644	480	B	Chatrapur Enclave, Mehrauli, Chatrapur, Road, Delhi-68	Chhatrapur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0

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645	480	C	Chattarpur Enclave, Mehrauli Chattarpur, Road, Delhi-68	Chattarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
646	483	A	Lado Sarai Extn., Delhi	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
647	483	B	Lado Sarai Extn., Delhi	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
648	492		Sangam Vihar, L-1st Block, New Delhi-62	Devli	Forest Land			Sh. R.P. Singh, CE(DR)PR-III	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
649	504		Shri Sai Kunj, Mehrauli, Delhi-70	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
650	519		Anupam Garden, Delhi-68	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
651	537		Rajpur Khurd Colony, North Extn., Maidan Garhi, New Delhi-68	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
652	556		Amalika Avenue (Samalka) Colony, Rajokri, Delhi	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
653	563		Sangam Vihar, J-1st, New Delhi-62	Sangam Vihar	Forest Land			Sh. R.P. Singh, CE(DR)PR-III	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
654	576		Bhawani Kunj Near Vasant Kunj, Delhi-70	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
655	589		Jonapur Bhim Basti Pahari, Delhi-42	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
656	591		Green Meadows, Satbari Mehrauli, Delhi	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
657	603		Sangam Vihar Colony, New Delhi	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Forest Land	0	Forest Land
658	656		Sangam Vihar, C-Block, New Delhi-62	Devli	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Forest Land	0	Forest Land
659	714		Sangam Vihar, L-Block, New Delhi-62	Devli	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	satyender Dabas EE(C)Dr-XV	0	Forest Land	0	Forest Land

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660	806	A	Sangam vihar L-Block (Pkt-1) New Delhi-62	Devi	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	senyender Dabas EE(C)DR-XV	0	Forest Land	0	Forest Land
661	806	B	Sangam vihar L-Block (Pkt-1, 2, 3, 4,) New Delhi-62	Devi	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	Forest Land	0	Forest Land
662	813		Sangam Vihar F-3 Block New Delhi-62	Devi	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	Forest Land	0	Forest Land
663	848		Sangam Vihar Block K-1 New Delhi-62	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	Forest Land	0	Forest Land
664	860		Adarsh Enclave Aya Nagar Exm. New Delhi	Chhatrapur	Forest Land		12 Months after receipt of NOC from forest department	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
665	865		Sangam Vihar K- Block Near Batra Hospital M.B.Road, Delhi-62	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	Forest Land	0	Forest Land
666	866		Chaterpur Mini Farms Chaterpur main Road Mehrauli New Delhi-62	Chhatrapur	Forest Land		12 Months after receipt of NOC from forest department	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
667	873		Sangam Vihar Block C, Part-II Delhi-62	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	Forest Land	0	Forest Land
668	965		Pratap Gandas Colony-I Village Kishangarh Delhi-70	Mehrauli	Forest Land		12 Months after receipt of NOC from forest department	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
669	986		Sangam Vihar I-Block Delhi-62	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	Forest Land	0	Forest Land
670	1000		Fatehpur Beri Exm Mehrauli Delhi-74	Chhatrapur	Forest Land		12 Months after receipt of NOC from forest department	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0

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671	1022		Mahavir Campus Rajpur Khurd Extn.Maidangarhi,Delhi-68	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
672	1025	A	Sangam Vihar G- Block Delhi-62	Devli	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	Forest Land	0	Forest Land
673	1025	B	Sangam Vihar G- Block Delhi-62	Devli	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	Forest Land	0	Forest Land
674	1043		Sangam Vihar, J-2 B, Tuglakabad, Delhi	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	Forest Land	0	Forest Land
675	1112		Shanti Kunj (Main) Near Church Vasant Kunj Delhi-70	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
676	1121		Har Govind Enclave Rajpur Khurd Delhi-68	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
677	1121	B	Har Govind Enclave Rajpur Khurd Delhi-68	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
678	1121	C	Har Govind Enclave Rajpur Khurd Delhi-68	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
679	1152		Chandan Hauza Extn. East Chhatarpur Bhati, Sahurpur, Delhi-74	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
680	1195		Sant Mohalla (Chhuriya Mohalla) Tuglakabad, Delhi	Tuglakabad	ASI			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
681	1208		Raj Pur Khurd Extn.Mehrauli Delhi-68	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	0
682	1222		Sangam Vihar L-1 Block Delhi	Devli	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	Forest Land	0	Forest Land

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683	1295		Sainik Farms Western Avenue N Delhi	Dr Ambedkar Nagar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R. P. Singh, CE(DR)PR-III	EE/C JDR-XV	0	Forest Land	0	Forest Land
684	1343		Ashta Kunj Vasant Kunj Delhi-70	Mehraulti	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
685	1354		Sangam Vihar G-Block Near Shooting Range Delhi-62	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R. P. Singh, CE(DR)PR-III	EE/C JDR-XV	0	Forest Land	0	Forest Land
686	1354	B	Sangam Vihar G-Block Near Shooting Range Delhi-62	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R. P. Singh, CE(DR)PR-III	EE/C JDR-XV	0	Forest Land	0	Forest Land
687	1483	B	Village Lal Kuan, Block-D, Chungi No.3 & Block A, B Pul Pehad Pur.	Tughlakabad	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
688	1492		Village Lal Kuan, Block-A to J, Mehrauli Badarpur Road, New Delhi-44	Tughlakabad	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
689	1492	A	Village Lal Kuan, Block-A to J, Mehrauli Badarpur Road, New Delhi-44	Tughlakabad	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
690	1493		Tughlakabad Extn. T. A. Block, New Delhi-19	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R. P. Singh, CE(DR)PR-III	EE/C JDR-XV	0	Forest Land	0	Forest Land
691	1498		J-Block Prem Nagar, Lal Kuan, M.B.Road, Delhi-44	Tughlakabad	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
692	1519		Aya Nagar Extn. B-Block, New Delhi-47	Chhatanpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
693	1520		Ruchi Vihar, Rangpuri Pahari, New Delhi	Bijwasan	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE/C JDR-XIV	0	Forest land	0	Forest land
694	1552		Sangam Vihar, G-II, Gali No.18, New Delhi-62	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R. P. Singh, CE(DR)PR-III	EE/C JDR-XV	0	Forest Land	0	Forest Land

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695	1569		Ashola Extension, Delhi.	Chhatarpur	ASI			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
696	1589		Ashola Extn., Part-I	Chhatarpur	ASI			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
697	106- (ELD)		Village Rajpur Khurd Madian Gari New Delhi-68	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
698	109- (ELD)		The Sunridge, Sunridge India Heritage Pvt. Ltd. Haveli Sarai No. 8, Kalka Das Marg Mehrauli, New Delhi 30	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
699	110- (ELD)		The Haven Athene Hospitality Services Pvt. Ltd, Property No. 4-1-14, Ward- I, Kalka Das Marg, Mehrauli New Delhi 30	Mehrauli	ASI			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
700	111- (ELD)		The Sunridge, Sunridge India Heritage Pvt. Ltd. Haveli Sarai No. 6, Kalka Das Marg Mehrauli, New Delhi 30	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
701	112- (ELD)		The Olla, Sunridge Olla Resorts Pvt. Ltd. 4A, Ward -I, Kalka Das Marg Mehrauli New Delhi	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
702	12- (ELD)		Defence Service Enclave, Khanpur, New Delhi-62	Dr Ambedkar Nagar	Forest Land	12 Months after receipt of NOC from forest department		Sh. R. P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	Forest Land	0	Forest Land
703	122- (ELD)		Resident Welfare Association, Rajokari Harijan Basti, New Delhi 38	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
704	127- (ELD)		Tughlakabad Village Extended Lal Dora Abadi East, New Delhi 44	Tughlakabad	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
705	128- (ELD)		Neb Sarai, Saiduljab Market Association New Delhi 68	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0

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706	143-(E.LD)		Ruchi Vihar, Rang Puri Abutting Block-B, Delhi 37	Bijwasan	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-XIV	Forest land	Forest land	Forest land	Forest land
707	147-(E.LD)		Qutab Enclave Village Mehrauli 4C Ward No. - New Delhi 30	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	SHARMA, EE(C)DR-VI	0	0	0	0
708	148-(E.LD)		Village Mehrauli 4B-Ward No. 1, New Delhi 30	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
709	23-(E.LD)		Extended Abadi of Aya Nagar Village, New Delhi-47	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
710	25-(E.LD)		Harijan Nandan Basti, Lal Kuan, M.B Road, New Delhi-44	Sangam Vihar	Forest Land		12 Months after receipt of NOC from forest department	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	Forest Land	0	Forest Land
711	28-(L.O.P)		C-4, C-5, & G1 Block Village Aya Nagar New Delhi	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
712	29-(E.LD)		Extended Lal Dora Abad Area, Village Aya Nagar, New Delhi-47	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
713	29-(L.O.P)		B-1, Block Bandh Road Village, Aya Nagar New Delhi	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
714	30-(L.O.P)		H1, Block Village Aya Nagar New Delhi	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
715	38-(E.LD)		Chhatar Pur, Near Durga Ashram, New Delhi-74	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	SHARMA, EE(C)DR-VI	0	0	0	0
716	39-(E.LD)		Shanti Kunj, Chhatarpur, Delhi-30	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
717	40-(E.LD)		Village Kishan Garh(Mehrauli) New Delhi-70	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
718	40-(L.O.P)		Lado Sarai Exm. New Delhi 30	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
719	46-(E.LD)		Kishan Garh Part Village, Mehrauli, Delhi	Mehrauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
720	47-(L.O.P)		Silver OAK Enclave, Village Jonapur Gokulpur Mandi Road New Delhi 47	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0

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721	52-(ELD)		Mahipal Pur Village Extended, Abadi, New Delhi-37	Bijwasan	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-XIV	Forest land	Forest land	Forest land	
722	59-(LOP)		Sanjay Colony, Bhatti Mines, Bhagirath Nagar, New Delhi-74	CHATTARPUR	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
723	6-(ELD)		Masoodpur, Distt- South West, New Delhi-70	Meharauli	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
724	81-(ELD)		Andheri More Extn. Village Mehrauli New Delhi 30	Chattarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
725	82-(ELD)		Phase-II, Aya Nagar New Delhi 47	Chattarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
726	100		Shakti Enclave, Kiloetri near Kalindi Colony, New Delhi	Jangpura	Not traceable			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
727	111		New Anuna Nagar Colony (Majnu ka tila), Delhi-54	Chandni Chowk	O Zone			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
728	213		Rajasthan Colony, West Patel Nagar, New Delhi	Patel Nagar	Not feasible			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
729	218	B	Shaheed Bhagat Singh Nagar, Majri Karala, Delhi-81	Mundka	Not traceable			Sh. R.P. Singh, CE(DR)PR-III	Sh. A M SHARMA, EE(C)DR-VI	0	0	Not traceable	
730	266		Baljeet Nagar and Punjabi basti, New Delhi-8	Patel Nagar	Not feasible			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
731	374		Sultan Apartment, Gali No.2, Saidulla Jaib, M.B. Road, Delhi-30	Chhatarpur	Forest Land			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A M SHARMA, EE(C)DR-VI	0	0	0	
732	409		Bhragu Vihar Colony, Majri, Delhi-81	Mundka	Not traceable			Sh. R.P. Singh, CE(DR)PR-III	EE(P)SR-I	0	0	Not traceable	
733	567	B	Friends Enclave, East Block, Part-I pooth kalan road Sultanpur Extn., Nangloi, Delhi	Sultan Pur Mazra	Not traceable			Sh. R.P. Singh, CE(DR)PR-III	EE(P)SR-I	0	0	Not traceable	
734	662		Raju Park C-II Block, South Delhi-Deoli Village, Delhi-62	Ambedkar Nagar	Not feasible			Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0	0	
735	755		Bhikam Singh Colony Block No.33 Vishwas Nagar Shahdara Delhi-32	Vishwas Nagar	Not feasible			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Anil Tyagi, EE(C)DR-X	0	0	0	

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736	1041		Atarapur Bagh Mochi Moti Bagh 2, Delhi-21	R.K. Puram	Not traceable			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	
737	1094		Anand Parbat Delhi	Patel Nagar	Not feasible			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II				
738	1178		Baljeet Nagar & Punjabi Basti Extn, Near Nepali Mandir, Delhi-8	Patel Nagar	Not feasible			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II				
739	1198		Harijan Basti Rohatak Road Delhi-5	Sadar Bazar	Not feasible			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II				
740	1204	B	Kardam Farm R S T Enclave, Johripur Extn, Delhi-94	Gokalpur	Not traceable			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-XI				
741	1204	C	Kardam Farm R S T Enclave, Johripur Extn, Delhi-94	Gokalpur	Not traceable			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-XI				
742	1204	D	Kardam Farm R S T Enclave, Johripur Extn, Delhi-94	Gokalpur	Not traceable			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-XI				
743	1225		Bhagat Singh Park Extn Straspur Vill Delhi-42	Badli	This colony is on DDA land and it has been demolished, no structure exists.	NA	NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	This colony is on DDA land and it has been demolished, no structure exists.	This colony is on DDA land and it has been demolished, no structure exists.	This colony is on DDA land and it has been demolished, no structure exists.	
744	1371		Village Garhi Mandu Delhi-53	Ghonda	O Zone	09 month after receive of NOC		Sh. R.P. Singh, CE(ODR)PR-III	R.K.Tyagi, EE(C)DR-VIII	0	O Zone	0	
745	1407		Guru Nanak Industrial Area Main Bawana Rd Samaspur, Delhi-42	Rohini	Not traceable	NA	NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	Not traceable	Not traceable	Not traceable	
746	1410		Krishna vihar, Khampur (Alipur), New Delhi	Narela	Not traceable	NA	NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	Not traceable	Not traceable	Not traceable	
747	1422		Ganga Vihar Kirti Near Kalindi Ciy Delhi-14	Jangpura	Not traceable			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II				
748	1570		Shanti Park, Uram Nagar, Main Najatgarh Road, New Delhi-59	UTTAM NAGAR	Forest Land			Sh. R.P. Singh, Chief Engr (Dr)-III	EE(P)SR-II				
749	1596		South Indian Madras Colony, Mori Gate	Chandni Chowk	Not traceable			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI				
750	1600		Radhia Krishan Vihar.	Jangpura	Not traceable			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI				

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751	1603		Vipin Garden Extension,	UTTAM NAGAR	Not feasible			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(P)SR-II				
752	1610		Indra Park, Indra Market	RK PURAM	Not traceable			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
753	104-(ELD)		Extended Abadi Of Village Barwala Delhi 39	Bawana	Not traceable		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	Not traceable	Not traceable	Not traceable	Not traceable
754	118-(ELD)		Khera Khurd Extn. Khera Khurd, Delhi 82	Narela	Not traceable		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	Not traceable	Not traceable	Not traceable	Not traceable
755	135-(ELD)		Village Tikri Khurd, Delhi 40	Narela	Not traceable		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	Not traceable	Not traceable	Not traceable	Not traceable
756	145-(ELD)		Rupali Enclave Karala Delhi 81	Mundka	Not traceable			Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-I	under award stage	under award stage	under award stage	under award stage
757	20-(ELD)		Khasara No-617, Extn of Aliganj Village, Delhi-13	Kasturba Nagar	Not traceable		9 months after award of work	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI				
758	21-(LOP)		Baljeet Nagar New Delhi 8	Patej nagar	Not feasible			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI				
759	26-(LOP)		Kotla Mahi Gram Extn. Jasola. Sarita Vihar, New Delhi 76	Okhla	Not feasible			Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A.M SHARMA, EE(C)DR-VI	0	0	0	0
760	4-(LOP)		Old Village, Ushman Pur 3rd Pushia, Dhallan Road Delhi 53	Ghonda	O Zone		09 month after receive of NOC	Sh. R.P. Singh, CE(DR)PR-III	R.K.Tyagi, EE(C)DR-VIII	0	0	0	0
761	55-(LOP)		Nehar Bazar Sudhar Samiti, Mauz Pur, Delhi-53	Seelam pur	Not feasible			Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Anil Tyagi, EE(C)DR-X				
762	6-(LOP)		Janhit Sewa Samiti, Shri Niwas Puri Extn., New Delhi 65	Kalkaji	Not traceable			Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	Not Traceable	0	Not Traceable
763	60-(ELD)		Village Pansali & Extn. Abadi, Delhi 85	Bawana	Forest Land		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	Forest Land	Forest Land	Forest Land	Forest Land
764	60-(LOP)		Deep Vihar Colony, Pansali, Delhi	Bawana	Not traceable		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	Not traceable	Not traceable	Not traceable	Not traceable
765	61-(ELD)		Village Prahladpur & Extn Abadi Delhi 85	Bawana	Not traceable		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	Not traceable	Not traceable	Not traceable	Not traceable
766	63-(LOP)		J & K Block, Swaroop Nagar, Delhi-42	Badli	Not traceable		NA	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	Not traceable	Not traceable	Not traceable	Not traceable

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S.No	Reg No	Part	UC Name	Assembly Constituency	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Revised Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period of 26.10.2023-10.11.2023 %]	Cumulative Progress upto 10.11.2023 - %]	ATR [Physical Progress during the period of 25.11.2023- %]	Cumulative Progress upto 25.11.2023 - %]
767	7- (ELD)		Extended Abadi of Sawada Village, New Delhi-81	Mundka	Not traceable		9 months after award of work	Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-I	under award stage	under award stage	under award stage	under award stage
768	7- (LOP)		Sahabad Extn. Lal Dora Part II, Main Bawana Road, Sahabad Daulat Pur Delhi 42	Bawana	Not traceable		N/A	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	Not traceable	Not traceable	Not traceable	Not traceable
769	99- (ELD)		Raza Pur Village Vistar Abadi, sector - 9, Rohini Delhi 85	Rohini	Not traceable			Sh. R.P. Singh, CE(DR)PR-III	Sh. N.K. Sharma EE(PR)SR-I	0	0	0	Not traceable

List of 60 JJ Clusters with Status and Timelines for connecting with Sewerage System/DSTPs Annexure - 2

S. No.	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (ChiefEngineer)	Name of EE and Division	Status (Progress upto 30.11.2023)
1	Dr.Ambedker JJC Near Wazirabad Timarpur.	31.03.2024	Sh Pawan Kumar, ACE(M)-4	Sh S.A. Haider, AEE(M)-3	Estimate for installation of DSTP is under awarded stage
2	Okhla DTC Depot-I	30.06.2024	Sh S.K.Dahiya ACE(M)-10	Sh. B.N.Gupta EE(M)-51	Due to public hindrance this may completed by June 2024
3	Gandhi Camp Behind Fruit & Vegitable Market Okhla Railway Station	30.06.2024	Sh S.K.Dahiya ACE(M)-10	Sh. B.N.Gupta EE(M)-51	Due to public hindrance this may completed by June 2024
4	Khub Ram park Pem Nagar Kirari	31.12.2024	Sh B.S Rawat, ACE(M)-7	Sh Brijesh Kumar, EE(M)-9	Survey has been completed. Not Feasible due to no internal drainage channel which results into temporary multiple discharge points(in front of individual Jhuggi)
5	Madrasi Basti Near Railway Line Jal Vihar	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh V.P Yadav, EE(M)-41	Not Feasible due to jhuggies are present both side of railway track and forming multiple discharge points,space is also not available.
6	Shri Ram JJC near SPRINGDALE School Dhaula Kaun	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey completed. Installation of DSTP is not feasible due to space constraints.
7	Ambedkar Basti West Block-II R.K.Puram	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey Completed. Not feasible as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain.Hence, it is difficult to collect discharge of JJC at single point.
8	Leprosy Colony Infront of Mohan Singh Market R.K.Puram	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey Completed. Not feasible as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain.Hence, it is difficult to collect discharge of JJC at single point.
9	Nehru Ekta Camp Sector-VII R.K.Puram	30.06.2024	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	As per report of ACE(M)-10, this JJC can be trapped into DJB sewer line
10	S.P./J.P. Colony Sector 6 R.K.Puram	Not Feasible	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Not feasible due to non availability of land at suitable collection point.
11	Sector-I R.K.Puram Police Post (Hanuman Camp)	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey completed. Installation of DSTP is not feasible due to space constraints.

List of 60 JJ Clusters with Status and Timelines for Connecting with Sewerage System/DSTPs Annexure - 2

S. No.	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Status (Progress upto 30.11.2023)
12	Ravi Dass Camp Sector-3 R.K.Puram	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action.
13	Nepali Camp Near Bhanwar Singh Camp Vasant Vihar	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey has been completed . Drain has been Trapped in DJB sewerage network.
14	Bhanwar Singh Camp Behind Janta Flat Block-D Vasant Vihar Phase-I	30.06.2024	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	DPR has been sent to NMCG on 10.05.2023. NMCG official visited the site. Report of NMCG has been received in which NMCG stated that this JJC can be trapped into sewer network by installing lift station.
15	Sewa Camp Behind Police Staff Quarter Vasant Vihar Depot Munirika	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey completed. Installation of DSTP is not feasible due to space constraints.
16	Shiva Camp Vasant Vihar Near Petrol Pump	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey Completed. Not feasible as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain.Hence, it is difficult to collect discharge of JJC at single point.
17	Jagdamba Camp Near SFS Sheikh Sarai	30.06.2024	Sh S.K.Dahiya ACE(M)-10	Sh Rohan Jharkhariya, EE(M)-50	DPR has been sent to NMCG on 10.05.2023. NMCG official visited the site. Report of NMCG has been received in which NMCG stated that this JJC can be trapped into sewer network by installing lift station.
18	Priyanka Camp Mathura Road Opposite Sukhdev Vihar Depot	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh S.K.Dahiya ACE(M)-10	Sh B.N Gupta, EE(M)-51	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action.
19	CRRI Camp Mathura Road Opposite Sukhdev Vihar Depot	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh S.K.Dahiya ACE(M)-10	Sh B.N Gupta, EE(M)-51	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action.

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List of 60 JJ Clusters with Status and Timelines for connecting with Sewerage System/DSTPs Annexure - 2

S. No.	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (ChiefEngineer)	Name of EE and Division	Status (Progress upto 30.11.2023)
20	Priya Camp Mathura Road Opposite Sukhdev Vihar Depot	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh S.K.Dahiya ACE(M)-10	Sh B.N Gupta, EE(M)-51	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action.
21	Shahbad Dauiatpur Block-A, E & F	30.06.2024	Sh. Sukhpal Chauhan ACE (M)-3	Sh Paramveer, EE(M)-7	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by maintenace wing
22	Jhuggies Kholi Wala Baba Mandir Rajokari	JJC does not exist	Sh B.C Patel, ACE (M)-11	Sh. Sawant Singh, EE(M)-45	This area cannot be trapped with DJB sewer line Note:Due to Forest Land
23	Jhuggies Kewal Krishan Chowk Post Rajokari	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh. Sawant Singh, EE(M)-45	Cannot be traped or not Install the DSTP due to Forest Land.
24	Ram Dev Ka Dera BSF Office Rajokari Pahari, Delhi	Not Feasible	Sh B.C Patel, ACE (M)-11	Sh. Sawant Singh, EE(M)-45	Not Feasible due to multiple Discharge and collection point DSTP not feasible due toForest land.
25	Kusumpur Pahari Block-B Vasant Vihar	Not Feasible	Sh B.C Patel, ACE (M)-11	Sh. Sawant Singh, EE(M)-45	
26	Jai Hind Camp near Masoodpur Village Vasant Kunj	Not Feasible	Sh B.C Patel, ACE (M)-11	Sh. Sawant Singh, EE(M)-45	As per report of ACE(M)-11, this JJC can Not tobe trapped into DJB sewer line due to DDA forest land so Excavation not possible.
27	Moti Lal Nehru Camp J.N.U	Not Feasible	Sh B.C Patel, ACE (M)-11	Sh. Sawant Singh, EE(M)-45	As per report of ACE(M)-11, this JJC can Not tobe trapped into DJB sewer line due to DDA forest land So technically not possible.
28	Junapur Bhim Basti	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action.
29	Mandi Pahari (Shambhav Camp)	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	As per report of ACE(M)-11, this JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing.
30	Mandi Village Bapu Camp	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	As per report of ACE(M)-11, this JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing.

List of 60 JJ Clusters with Status and Timelines for Connecting with Sewerage System/DSTPs Annexure - 2

S. No.	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Status (Progress upto 30.11.2023)
31	Mandi Village (Biru Camp)	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	As per report of ACE(M)-11, this JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing.
32	Mandi Village (Shanti Camp)	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	As per report of ACE(M)-11, this JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing.
33	Dr. Ambedkar Satwari Mehrauli	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action.
34	Suhurpuri Mehrauli	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by maintenace wing
35	Kharak Riwara Satwari Mehrauli	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by maintenace wing
36	Sanjay Colony- Mehrauli Bhatti Mines	NMCG does not consider this habitation as a JJ Cluster	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	DPR has been sent to NMCG on 10.05.2023. NMCG official visited the site. Report of NMCG has been received through mail on dated 26.06.2023 in which NMCG did not consider this JJC as a cluster
37	Shanshi Camp Mathura road Badarpur, Tughlakabad	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action.
38	Dora Tabu Camp Near Tughlakabad Railway Station in Mohan Co-Operative, Tughlakabad	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action.
39	Indira Camp Alimore Mathura road Mohan Co-Operative, Tughlakabad	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action.

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List of 60 JJ Clusters with Status and Timelines for connecting with Sewerage System/DSTPs Annexure - 2

S. No.	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (ChiefEngineer)	Name of EE and Division	Status (Progress upto 30.11.2023)
40	Grah Kalyan Samiti Railway Colony Tughlakabad (V.P. Singh Camp), Tughlakabad	Not Feasible	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	As per report of ACE(M)-11, this JJC can not be trapped into DJB sewer line
41	Sonia Ganghi Camp Pul- Prahladpur Railway line Tughlakabad	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	As per report of ACE(M)-11, this JJC can be trapped into DJB sewer line
42	Ram Pyari Camp Near Nangia Park Lal kuan, Tughlakabad	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action.
43	Shiv Camp Lal Kuan Badarpur ChungiNo proposal.-2 &3 M.B. Road, Tughlakabad	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action.
44	Khatta Camp Gosain Crusher M.B. Road Lal Kuan, Tughlakabad	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by maintenace wing
45	Sonia Gandhi Camp Pul- Prahladpur Railway Line Tughlakabad Part-2, Tughlakabad	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	As per report of ACE(M)-11, this JJC can be trapped into DJB sewer line
46	Subash Camp NTPC Badarpur	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, EE(M)-53	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action.
47	BIW JJ Camp B.T. Badarpur	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, EE(M)-53	As per report of ACE(M)-11, this JJC can be trapped into DJB sewer line. The JJC can be connected with sewer network of Gautampuri Area where laying of sewer network work is in progress. About 1.8 km length of sewer line would be required to be laid to connect the discharge with Gautampuri sewer network. Tentative cost Rs. 1.5 Crore. Tentative timeline - 12 months after allotment of budget.

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List of 60 JJ Clusters with Status and Timelines of Connecting with Sewerage System/DSTPs Annexure - 2

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S. No.	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Status (Progress upto 30.11.2023)
48	Tajpur Pahari Badarpur	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, EE(M)-53	As per report of ACE(M)-11, this JJC can be trapped into DJB sewer line only after laying of sewer network in surrounding UACs which is yet under consideration with EE(C) Dr-VI. Discharge of this JJC is mixing with discharge of UAC also and is collected in a depression/ pond located in between the JJC & UACs. Installation of DSTP is also not feasible as collection of discharge at one point is not feasible. Tentative timelines for connecting to DJB sewer line cannot be given at this stage.
49	Parasad Nagar, Molarband Extn, Badarpur	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, EE(M)-53	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action.
50	Bilas Pur Camp Molar Band NTPC, Badarpur	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, EE(M)-53	As per report of ACE(M)-11, this JJC can be trapped into DJB sewer line only after laying of sewer network in surrounding UACs which is yet under consideration with EE(C) Dr-VI. Installation of DSTP is also not feasible as discharge of this JJC is mixing with discharge of UAC and collection of discharge at one point is not possible. Tentative timelines for connecting to DJB sewer line cannot be given at this stage.
51	New Priyanka Camp near Sarita Vihar	Not Feasible	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-54	Survey Completed. Not feasible because collection of JJC discharge is not possible at single point.
52	Subhash Camp, Ali Gaon, Near Old Iron Bridge.	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-54	As per report of ACE(M)-11, this JJC can be trapped into DJB sewer line
53	Abul Fazal Enclave Okhla Village Across Canal (Pucca Structure)	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-54	As per report of ACE(M)-11, this JJC can be trapped into DJB sewer line
54	Pankaj Garden Goela Dairy	The case is pending in Hon'ble High Court for land of DSTP at Tajpur therefore specific date can't be given.	Sh. Anil Kumar Sharma, ACE (M) - 9	Sh. R.D. Meena EE (M) -35	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by project wing after commissioning of sewerage system

List of 60 JJ Clusters with Status and Timelines for connecting with Sewerage System/DSTPs Annexure - 2

S. No.	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Status (Progress upto 30.11.2023)
55	JJC at Goela Dairy Najafgarh	The case is pending in Hon'ble High Court for land of DSTP at Tajpur therefore specific date can't be given.	Sh. Anil Kumar Sharma , ACE (M) - 9	Sh. R.D. Meena EE (M) -35	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by project wing after commissioning of sewerage system
56	Arjun Camp Mahipal Pur	6 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Anil Kumar Sharma , ACE (M) - 9	Sh. Sudhir Sharma AEE (M) 36	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action.
57	Rangpur Pahari Milkpur Kohi	Not Feasible	Sh. Anil Kumar Sharma , ACE (M) - 9	Sh. Sudhir Sharma AEE (M) 36	Survey completed. Installation of DSTP is not feasible due to space constraints.
58	Harijan Balmiki Camp, Rangpur Pahadi	Not Feasible	Sh. Anil Kumar Sharma , ACE (M) - 9	Sh. Sudhir Sharma AEE (M) 36	Survey completed. Installation of DSTP is not feasible due to space constraints.
59	Rangpuri Pharai Nalla	Not Feasible	Sh. Anil Kumar Sharma , ACE (M) - 9	Sh. Sudhir Sharma AEE (M) 36	Survey completed. Installation of DSTP is not feasible due to space constraints.
60	Nehru Camp Behind Satya Rani Farm Bijwasan	Not Feasible	Sh. Anil Kumar Sharma , ACE (M) - 9	Sh. Sudhir Sharma AEE (M) 36	Survey completed. Installation of DSTP is not feasible due to space constraints.



wmc2 dpcc <wmc2dpcc2023@gmail.com>

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Action Taken Report w.r.t Order Dated 27.10.2023 of Chief Secy., GNCTD, Directions issued by DPCC u/s 33 of Water Act regarding Disposal of Untreated Septage and Enforcement of Delhi Water Board Septage Management Regulation, 2018

1 message

Arvind Kumar <sdm5dchq@gmail.com>


Mon, Nov 13, 2023 at 1:51 PM

To: dpcc.wmc2.delhi@gmail.com, "wmc2dpcc2023@gmail.com" <wmc2dpcc2023@gmail.com>

Sir/Madam,

Please find enclosed herewith an attachment for information.

SDM - (HQ)
O/c Divisional Commissioner
(Revenue Department, GNCTD)

 **Septage format B.xlsx**
13K

Performa for providing Monthly Action Taken Report w.r.t. Directions u/s 33 (A) of Water (Prevention and Control of Pollution) Act, 1974 issued by Delhi Pollution Control Committee on 27.03.2023 regarding disposal of Untreated Septage into river Yamuna or Drains leading to river Yamuna (To be submitted by Authorized Officer by 7 th of every month at msdpccc@nic.in)
 Name of Department/ Organization: Revenue Department
 Period: 1/04/2023 to 31/10/2023

S.No	Name of District	Actions	No. of Inspections	No. of Violations Observed	EC Imposed (Rs.)	EC Received (Rs.)	No. of Vehicles Confiscated	Effective steps taken at the ground level to improve the situation	Remarks
1	North	Deposit of Septage by Unauthorized (Unlicensed) Entities	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Disposal of Septage at places other than the designated places by Authorized Licensee	Nil	Nil	Nil	Nil	Nil		Nil
3		Use of Services of Unlicensed Vendors/Vehicles by Persons for discharging septage	Nil	Nil	Nil	Nil	Nil		Nil
1	North west	Deposit of Septage by Unauthorized (Unlicensed) Entities	11	Nil	Nil	Nil	Nil	Delhi Police is directed to be vigilant.	Nil
		Disposal of Septage at places other than the designated places by Authorized Licensee	9	1	5000	5000	Nil		Nil
2	North west	Use of Services of Unlicensed Vendors/Vehicles by Persons for discharging septage	12	Nil	Nil	Nil	Nil		Nil

1	South	Deposit of Septage by Unauthorized (Unlicensed) Entities	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Disposal of Septage at places other than the designated places by Authorized Licensee	Nil	Nil	Nil	Nil	Nil	Nil		
3	South west	Use of Services of Unlicensed Vendors/Vehicles by Persons for discharging septage	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
1		Deposit of Septage by Unauthorized (Unlicensed) Entities	6	Nil	Nil	Nil	Nil	Nil		Nil
2		Disposal of Septage at places other than the designated places by Authorized Licensee	5	Nil	Nil	Nil	Nil	Nil		Nil
3	East	Use of Services of Unlicensed Vendors/Vehicles by Persons for discharging septage	4	Nil	Nil	Nil	Nil	Nil	Nil	
1		Deposit of Septage by Unauthorized (Unlicensed) Entities	4	1	50000	50000	Nil	Nil		Nil
2		Disposal of Septage at places other than the designated places by Authorized Licensee	3	1	5000	5000	Nil	Nil		Nil

Delhi Police is directed to be vigilant.

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3	Use of Services of Unlicensed Vendors/Vehicles by Persons for discharging septage	2	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
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255

3	Use of Services of Unlicensed Vendors/Vehicles by Persons for discharging septage	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Deposit of Septage by Unauthorized (Unlicensed) Entities	38	Nil	Nil	Nil	Nil	Regular Inspection has been carried out time to time.	
2	Disposal of Septage at places other than the designated places by Authorized Licensee	39	1	100000	100000	1		
3	Use of Services of Unlicensed Vendors/Vehicles by Persons for discharging septage	55	1	50000	50000	1	Nil	
1	Deposit of Septage by Unauthorized (Unlicensed) Entities	Nil	Nil	Nil	Nil	Nil		Nil
2	Disposal of Septage at places other than the designated places by Authorized Licensee	Nil	Nil	Nil	Nil	Nil		Nil
3	Use of Services of Unlicensed Vendors/Vehicles by Persons for discharging septage	Nil	Nil	Nil	Nil	Nil	1. Continuous Surveillance is being done. 2. DJB is laying	Nil
1	Deposit of Septage by Unauthorized (Unlicensed) Entities	10	Nil	Nil	Nil	Nil		

884

2	Central	Disposal of Septage at places other than the designated places by Authorized Licensee	Not Pertain																	
		Use of Services of Unlicensed Vendors/Vehicles by Persons for discharging septage	10	3	35000	35000	Nil													
1	Shahdar ^a	Deposit of Septage by Unauthorized (Unlicensed) Entities	Nil	Nil	Nil	Nil	Nil													Nil
		Disposal of Septage at places other than the designated places by Authorized Licensee	Nil	Nil	Nil	Nil	Nil													
3		Use of Services of Unlicensed Vendors/Vehicles by Persons for discharging septage	Nil	Nil	Nil	Nil	Nil													Nil

Source-Report is compiled on the basis of the reports received from All 11 Revenue Districts

sewer lines so that use of septage tank is reduced to minimum.



wmc2 dpcc <wmc2dpcc2023@gmail.com>

85

Septage ATR till 20 November and fortnightly ATR of Septage

1 message

Arvind Kumar <sdm5dchq@gmail.com>

Wed, Nov 22, 2023 at 3:54 PM


To: dpcc.wmc2.delhi@gmail.com, wmc2dpcc2023@gmail.com


Sir/Madam,

Please find enclosed herewith an attachment for information .

SDM - (HQ)
O/o Divisional Commissioner
(Revenue Department, GNCTD)

2 attachments

 **5 November to 20 November.xlsx**
13K

 **ATR 12 Nov 2018 to 20 November 2023.xlsx**
13K

Action Taken By District Magistrates w.r.t Notification dated 12.11.2018
Name of the Department/ Organisation : Revenue Department
Period-12/11/2018 to 20.11.2023

Sr.No	Name of Districts	No. of Meetings of Septage Management Committee	Brief of the Action Taken by DMs to ensure Enforcement of the Septage/ Regulations	No. of Vehicles/Tankers found unauthorizely discharging septage into	Action Taken By DMs w.r.t Notification dated 12.11.2018				Amount of EC Recovered	Remarks
					No. of Vehicles/Tankers Impounded	No. of Challans/Notices issued	Amount of EC Imposed	Amount of EC Received		
1	North	8	Nil	4	4	4	125000	125000	Nil	
2	North West	19	Nil	1	1	1	5000	5000	Nil	Nil
3	South	55	Enforcement teams have been deployed for regular inspection in the suspected area of District South	1	1	1	50000	50000		
4	South West	6	Directions have been issued to all concerned for strict monitoring of unauthorised vehicles discharging septage into the drains.	10	5	4	20000	20000	Nil	
5	East	8	Regular checking at gazipur border is being conducted	10	10	10	159000	159000	Nil	
6	North East	15	A meeting of DLC was conducted on 06.04.2023 and directions were issued to all stakeholders for enforcement of Septage Regulations, 2018.	13	13	13	385000	385000	Nil	Nil
7	West	7	Last meeting was held on 04.07.2022	17	17	4	650000	650000		
8	South East	14	Regular Visit Undertaken	3	3	3	170000	170000		Nil
9	New Delhi	1	Enforcement teams have been deployed for regular inspection in the suspected area.	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10	Central	3	Nil	8	8	1	65000	65000		Nil
11	Shahdara	Nil	Nil	1	1	1	50000	50000	Nil	Nil
	TOTAL:	136	0	68	63	42	1679000	1679000	0	0

Source-Report is compiled on the basis of the reports received from All 11 Revenue Districts



DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI
OFFICE OF THE ADDITIONAL CHEIF ENGINEER (P)-7
E-39, CONNAUGHT PLACE, NEW DELHI-110001
E-mail:- acep.7djb@gmail.com, Ph:- 011-23414990 "STOP"

Annexure - 5



No:-DJB/ACE(P)-7/2023/ 142

DATED:- 24.11.2023

To

Member(Secretary)
 Delhi Pollution Control Committee
 5th floor, ISBT Building , Kashmere Gate.
 Email:dpcc.wmc2.delhi@gmail.com

Va
28-11
MS/1455
28/11/23

Delhi Pollution Control Committee
Dairy No... <i>14/264</i>
24 NOV 2023
<i>me</i>
Sign. of Receiving Officer

Sub:- Effectives steps taken to improve the situation at ground level for better management of septage in Delhi in the matter of Shamsher Singh versus Govt. of NCT of Delhi.

Case No. NGT M. A. 105/2023 in original application no. 365/2021

The effectives steps taken by DJB in compliance with the letter of DPCC vide No 5516-5530 dt. 31/10/2023 in reference to the directions issued by Hon'ble NGT vide order dated 17.10.2023 in OA no 365/2021 in the matter of "Shamsher Singh V/s Govt. NCT of Delhi" are as under.

MS/1455
28/11/23
EE/SU
28/11/23
For MS/1455

Point No	Suggestions and recommendations of NGT	Reply
75	As per provisions of Septage Management Regulations, DJB should give wide publicity periodically after every four months on its website as well as through print and electronic media about the vendors to whom it has issued licenses for collection, transportation, and disposal of septage. List of all such vendors should be sent to Revenue Department, (GNCTD) and Delhi Police/Traffic Police for necessary action in case of violation.	Already complied by DJB. List of vendors are available on the DJB website as well as published in leading newspapers. List is also shared with District magistrate/revenue department/Delhi Police.
76	Fixed rates/charges for collection and transportation of septage have been prescribed by DJB. It is suggested that there should be rationalization of rates and these be assessed considering the volume of the septic tank waste and the total distance traveled by the tanker from the point of collection till the disposal at designated SPSs/STPs. There should be wide publicity of the rates/charges to be taken by the vendors from the waste generators to prevent overcharging by them.	DJB has fixed the charges as per the distance of the consumer / septic tank from the designated STP / SPS of DJB. The rate are given as under: 1- Rs. 2000/- per trip upto 5 km. 2- Rs. 2500/- per trip for 5-10 km. 3- Rs. 2795/- per trip for more than 10 km.
77	The vendors/drivers collecting septic tank must issue a receipt to the consumer for the payments received by them. It should be prepared in triplicate and one copy of the receipt must be deposited by the vendor/driver along with the Deposit Form at the designated STP. It would prevent misuse and exploitation.	The desired format has been finalized and is sent to the license holders for compliance.

CHC-VII

78	<p>Presently, no specific area for collection of septage tank has been earmarked to the vendors and they can collect septic waste from any place throughout Delhi. To have proper control over the vendors to comply with the conditions of the license, it is recommended that DJB should make an assessment as to how many vehicles/tankers are required for disposal of septic waste depending upon number of households having septic tanks and the quantity of the septic waste generated in that district. Considering the requirement of that district, sufficient number of authorized vendors/tankers be deployed there. In case of emergency, the vendors can be permitted to collect septic waste from outside the said Page 25 of 29 district. The DJB or other enforcement agencies will have proper monitoring of the vehicles in their respective districts. The consumers will be aware of vehicles/vendors to be contacted. The vehicles can provide instant services without delay and it will also reduce the cost of transportation.</p>	<p>Septic tanks generally exist in the colonies which don't have the sewerage system. List of vendors nearest to such colonies is already prepared and uploaded on the website of DJB to facilitate the residents to avail the services of the vendors. There is no binding on the vendors to serve in a particular group of colonies. They can serve any colony as per the requirements of the residents.</p>
79	<p>District-Wise Task Force be constituted by DJB in consultation with concerned District Magistrate for taking action against the unauthorized dumping of septage and also for monitoring the activities of authorized vendors. A Nodal Officer can be appointed to monitor the performance of task forces.</p>	<p>In order to have effective control on unauthorized dumping of septage and vendors, DPCC has notified the directions under u/s 33 A of the Water (Prevention and Control of Pollution) Act, 1974 on 27.03.2023 and has empowered an officer not lower than the rank of Nayab Tehsildar in DM offices & Sub Inspector in Delhi Police, Sanitary Inspector in MCD and JE in DJB and I&FC to impose penalties on unauthorized tankers, residents using the services of unauthorized vendors, unauthorized dumping of septage.</p>
80	<p>DJB must make necessary action plan for early development of Centralized Monitoring System/GPS for tracking the performance of licensed vehicles. It shall also explore possibility of developing App based monitoring system for regulating the activities of the authorized vendors/tankers. DJB should establish Centralized Control Room with contact number of Nodal Officer at the head office for attending complaints/grievances related to unauthorized vehicles/tankers carrying septage or found discharging in the open drains/water bodies. CCTV cameras be installed at all the designated SPSSs/STPs.</p>	<p>DJB has awarded the contract for setting of control room for monitoring the movement of all the registered vehicles and the same has been in operation since 26/06/2023. Regarding CCTV cameras, directions have already been issued to install CCTV cameras at the designated STP/SPS. Most of these CCTVs have been installed.</p>
81	<p>Adequate staff should be deployed at SPSSs/STPs to maintain proper record indicating the total number of vehicles/tankers discharging the septage there along with its quantity. They should be strictly instructed to allow disposal of septage only to the licensees who submit complete and duly filled Disposal Form with payment receipt with them.</p>	<p>This is being complied at the designated SPSSs/STPs of DJB.</p>

82	DJB should ensure that the licensees/vendors display license number on the tankers/vehicles for proper identification.	Already instructions issued to the licensed vendors.
83	DJB to explore possibility of linking AADHAR card of the licensee with the license. It should also explore possibility of increasing penalty charges for violation of the conditions of license. It should also Endeavour to issue license to small vehicles that can function in narrow lanes.	<p>The penalties have been increased as per details given below:</p> <p>1. a) Penalty for deposit of septage by unauthorised (unlicensed) entities shall be Rs. 50,000/- plus confiscation of vehicle .</p> <p>b) Penalty for disposal of Septage at places other than the designated places by authorised licensee shall be Rs. 50,000/- per violation.</p> <p>c) Penalty on a person who uses the services of unlicensed vendors/vehicles for discharging the septage shall be Rs Rs. 10,000/- per violation.</p> <p>2. An officer not lower than the rank of Nayak Tehsildaar in DM offices, JE in DJB/I&FC and Sub inspector in Delhi Police and sanitary Inspector in MCD shall be competent to impose penalty.</p>
84-87		This does not pertain to DJB
88	Almost all the licenses have been issued to the vehicles/tankers registered in Haryana. The said tankers/vehicles with Haryana number cannot ply in Delhi. Diesel vehicles are not registered to ply on roads in Delhi. Only 10 vehicles with Delhi registration have been given license and all others are from Haryana. The traffic police issues challans to book the said vehicles for violating the terms and conditions of registration/permit. It causes a unique situation whereby despite being authorized by DJB to collect and transport the septage in Delhi, they are challaned by traffic police under the Motor Vehicle Act. To overcome this difficulty, it is suggested that the DJB should have its own arrangement either by purchase of vehicles or engaging some agency on hire for collection and transportation of septage from the households free of cost or at reasonable rates. It would prevent violation of Motor Vehicle Act by the vendors who have got licenses of the tankers with registration number from Haryana. It would also prevent exploitation of the consumers by the vendors. It will further ensure that the septage so collected is disposed of at the designated SPSs or STPs. Presently, the unauthorized	DJB invited Expression Of Interest from the experienced agencies in the field of septage/sewerage management to provide mechanized vehicles for collection of septage from the septic tanks of the residents, commercial establishment etc., transportation and disposal of the same at the designated STPs/SPSs of DJB. It was proposed that the agency will also develop an App with a control room for receiving the complaints from the residents and tracking the movement of vehicles. DJB will give license to the agency for its vehicles for 5 years to perform this activity and the payment will

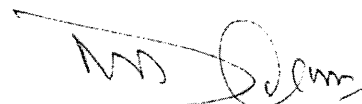
	<p>tankers and even the authorized tankers endeavor to discharge septage in the drains/water bodies on the way to avoid long travel to designated SPS/STP to save petrol/diesel.</p>	<p>be collected by the agency from the residents directly with information to DJB as per existing "Delhi Water Board Septage Management Regulations 2018" (DWBSMR-2018). But no response was received from any agency having past experience in this field.</p> <p>The existing vendors owning the tractor & trollies are being motivated to switch to mechanised vehicles. The govt. of India is also offering subsidy and low interest rates to the interested agencies under NAMASTE SCHEME. A workshop was also organized with the officials of NSKFDC, Gol with the vendors by DJB on 28.01.2023 to motivate the existing vendors.</p>
89	<p>DJB should conduct awareness programs for all stakeholders through print media, radio and television to make aware about the septage regulations. Online mobile based application may be developed for registering request of the consumers for collection of septage. The application may have the option to register complaints with local police with regard to disposal of septage illegally and unauthorizedly.</p>	<p>DJB has already taken initiatives on FM radio to make aware the residents about the septage regulations and information of authorized vendors of Septage management</p>

-sd-

Add. Chief Engineer (P)-7

Copy for information to:-

1. Member (Dr.) for kind inf. pl.
2. EE(SDW)VIII to follow up.



Add. Chief Engineer (P)-7



Annexure 66
wmc2 dpcc <wmc2dpcc2023@gmail.com>

91

Sub: Regarding In compliance of Point No. 85 in the hon'ble NGT Order dated 21.12.2022 in O.A No. 365/2021 in 'Shamsher Singh Vs. Govt of NCT of Delhi.'

1 message

Arvind Kumar <sdm5dchq@gmail.com>
To: wmc2dpcc2023@gmail.com

Mon, Dec 4, 2023 at 3:40 PM

Sir/Madam,

Please find enclosed herewith an attachment for information and take appropriate action in the matter accordingly.

SDM - (HQ)
O/o Divisional Commissioner
(Revenue Department, GNCTD)

 **Office of the Divisional Commissioner (Revenue) (5).pdf**
572K

92

Office of the Divisional Commissioner (Revenue)
(Environment Branch)
Govt. of NCT of Delhi

5-Sham Nath Marg, Delhi-54

F. 36(82)/NGT/Div.Comm./2019/9390

Dated: 04/12/2023

To,

D.K Singh
SEE & Incharge WMC-II
Delhi Pollution Control Committee
5th Floor, ISBT Building, Kashmere Gate,
Delhi-110006

Sub: Regarding In compliance of Point No. 85 in the hon'ble NGT Order dated 21.12.2022 in O.A No. 365/2021 in 'Shamsher Singh Vs. Govt of NCT of Delhi.'

Sir/Madam,

This is in reference to your e-mail dated 02.12.2023 regarding draft ATR/Compliance Report to be filed before Hon'ble NGT in O.A No. 365/2021 in 'Shamsher Singh Vs. Govt of NCT of Delhi.'

As per report received from districts in compliance of Point No. 85 in the Hon'ble NGT Order dated 21.12.2022 in O.A No. 365/2021 regarding establishment of dedicated Centralized Control Room with Contact Number of the Nodal Officers in each Revenue District for attending Complaints/grievances, the following officers are nominated as Nodal Officers from all Districts-

Sr.No.	Name of District	Name of Officer with designation	Contact Number
1.	West	Sh. Pravir Jain, SDM (HQ)	9350207080
2.	New Delhi	Sh.Pramod Kumar, SDM (HQ)	9599963681
3.	North West	Sh. M. Bharani, DANICS SDM Saraswati Vihar	8300011196
4.	Central	Sh. Shakti Bangar, SDM Karol Bagh	9654922354
5.	North	Sh. Rakesh Das, DANICS, SDM (HQ)-II /SDM Narela	9893476059
6.	Shahdara	Sh.Kamlesh Kumar, SDM Vivek Vihar	7752810874
7.	East	Sh. R.K Meena, SDM (HQ)	9811541187
8.	South	Sh. Pawan Kumar, SDM (HQ)	9810341412
9.	South East	Sh. Ajay Chaturvedi, SDM (HQ)	8368506332
10.	South West	Ms. K.T Sudha, Section Officer	9968685380
11.	North East	Sh. Jagat Pal, Section Officer	9871812896

Handwritten signature

-Contd./-

93

Yours faithfully,

Encl: - As above

Arvind

**ARVIND KUMAR
SDM-V (HQ)/NGT**

Copy to:-

1. PA to ACS-Cum-Divisional Commissioner, Deptt. of Revenue, GNCTD.

Arvind

**ARVIND KUMAR
SDM-V (HQ)/NGT**